



A BRIEF REPORT

OF

**THE BUSINESS TRANSACTED DURING THE
THIRD SESSION**

(18 JULY- 7 AUGUST, 2017)

OF

THE SEVENTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

**GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2017**



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PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Third Session, which was held from 18 July to 7 August, 2017

PORVORIM – GOA
18/8/2017

N.B. SUBHEDAR
SECRETARY, LEGISLATURE

A BRIEF REPORT OF THE BUISNESS TRANSCATED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS THIRD SESSION (18, 19, 20, 21, 24, 25, 26, 27, 28, 31 JULY, 2017, 1, 2, 3, 4 AND 7 AUGUST, 2017)

1. INTRODUCTION

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Smt. Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 15th June, 2017, summoned the Third Session of the Seventh Legislative Assembly of the State of Goa, which commenced on the 18th July, 2017 at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The August House has transacted an effective and significant business during its 15 sittings and had a total duration of 125 hours and 25 minutes.

2. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 125 hours and 25 minutes.

Sl. No.	Dates of sittings	Duration of sittings	Total duration of the sittings	
			Hours	Minutes
1.	18.7.2017	11 30 AM to 12 34 PM	1	04
		2 30 PM to 400 PM	1	30
		4 30 PM to 5 53 PM	1	23
2.	19.7.2017	11 30 AM to 1 07 PM	1	37
		2 30 PM to 402 PM	1	32
		4 30 PM to 6 30 PM	2	00
3.	20.7.2017	11 30 AM to 1 19 PM	1	49
		2 30 PM to 400 PM	1	30
		4 30 PM to 6 02 PM	1	32
4.	21.7.2017	11 30 AM to 1 00 PM	1	30
		2 30 PM to 603 PM	3	33
5.	24.7.2017	11 30 AM to 1 00 PM	1	30
		2 30 PM to 4 05 PM	1	35
		4 30 PM to 8 12 PM	3	42
6.	25.7.2017	11 30 AM to 1 00 PM	1	30
		2 30 PM to 4 04 PM	1	34
		4 30 PM to 8 25 PM	3	55
7.	26.7.2017	11 30 AM to 1 13 PM	1	43
		2 30 PM to 4 02 PM	1	32
		4 30 PM to 9 29 PM	4	59
8.	27.7.2017	11 30 AM to 1 00 PM	1	30
		2 30 PM to 4 02 PM	1	32
		4 30 PM to 9 06 PM	4	36
9.	28.7.2017	11 30 AM to 1 05 PM	1	35
		2 30 PM to 4 03 PM	1	33
		4 30 PM to 7 24PM	2	54

10.	31.7.2017	11 30 AM to 1 20 PM 2 30 PM to 4 03 PM 4 30 PM to 7 51PM	1 1 3	35 33 21
11.	1.8.2017	11 30 AM to 1 03 PM 2 30 PM to 4 04 PM 4 30 PM to 10 15 PM	1 1 5	33 34 45
12.	2.8.2017	11 30 AM to 1 04 PM 2 30 PM to 4 04 PM 4 30 PM to 8 59 PM	1 1 4	34 34 29
13.	3.8.2017	11 30 AM to 1 04 PM 2 30 PM to 4 04 PM 4 30 PM to 8 28 PM	1 1 3	34 34 58
14.	4.8.2017	11 30 AM to 1 04 PM 2 30 PM to 4 04 PM 4 30 PM to 9 12 PM	1 1 4	34 34 42
15.	7.8.2017	11 30 AM to 1 04 PM 2 30 PM to 5 08 PM	1 1 4	34 34 29

3. ATTENDANCE OF THE HON. MEMBERS DURING THE THIRD SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:

<u>Sl. No.</u>	<u>Name of the Hon. Member</u>	<u>No of day/s attended the Session</u>
1.	Shri Dayanand Raghunath Sopte	15 days
2.	Shri Rajesh Patnekar	15 days
3.	Shri Nilkanth Ramnath Halarnkar	15 days
4.	Shri Glenn Souza Ticlo	15 days
5.	Smt. Jennifer Monserrate	15 days
6.	Shri Antonio Caetano Fernandes	15 days
7.	Shri Francisco Silveira	15 days
8.	Shri Pravin Zantye	15 days
9.	Shri Pratapsingh Raoji Rane	15 days
10.	Shri Ravi Sitaram Naik	15 days

11.	Shri Subhash Ankush Shirodkar	15 days
12.	Shri Milind Sagun Naik	15 days
13.	Shri Jose Luis Carlos Almeida	15 days
14.	Smt. Alina Saldanha	15 days
15.	Shri Wilfred D'Sa	15 days
16.	Shri Aleixo Reginaldo Lourenco	15 days
17.	Shri Digambar Vasant Kamat	15 days
18.	Shri Churchill Alemao	15 days
19.	Shri Luizinho Faleiro	15 days
20.	Shri Clafasio Dias	15 days
21.	Shri Filipe Nery Rodrigues	15 days
22.	Shri Nilesh Cabral	15 days
23.	Shri Deepak Prabhu	15 days
24.	Shri Prasad Shashikant Gaonkar	15 days
25.	Shri Isidore Aleixinho Fernandes	15 days

DATES OF SITTING OF THE SESSION

18.7.2017

1. NATIONAL ANTHEM

The National Anthem was played at the commencement of the Session on the 18th July, 2017 at 11 30 AM at the Assembly Hall, Porvorim, Goa.

2. QUESTION HOUR

Dr. Pramod Sawant, the Hon. Speaker, announced the Question Hour to begin at 11 30 AM. Some of the Members of the Opposition stood and enquired about the Notice tabled by them for Adjournment Motion.

Dr. Pramod Sawant, the Hon. Speaker, informed the Members that already a Calling Attention on the same subject has already been admitted, hence the Members could speak

during the Calling Attention and also informed that under Rule 72 of the Rules of Procedure and Conduct of Business, that after the Question Hour, the matter would be taken up for discussion. Further, the Hon. Speaker, informed the Members that he would give his Ruling after Question Hour.

Shri Manohar Parrikar, the Hon. Chief Minister, also informed the Opposition Members that he would reply after the Question Hour at 12.30 PM during Zero Hour.

At 11 40 AM, Dr. Pramod Sawant, the Hon. Speaker, called Starred Question at Sl. No. 2A, the Opposition Members continued to agitate, therefore the Business could not be transacted. Hence there was pandemonium in the House. The Hon. Speaker then adjourned the House for 15 minutes at 11 44 A.M. and resumed its sitting at 11 59 A.M. At 11 59 AM, the Hon. Speaker, asked Shri Nilesh Cabral, MLA, to ask his supplementary question, but pandemonium continued in the House from 12.00 PM to 12.29 PM

Thereafter, the replies to the rest of the Starred and Unstarred Questions were laid on the Table of the House.

3. RULING BY THE CHAIR

Dr. Pramod Sawant, the Hon. Speaker, delivered His Ruling as enumerated below:

“I have received a Notice of an Adjournment Motion, dated the 18th July, 2017, under Rule 68 of Rules of Procedure and Conduct of Business of the Goa Legislative Assembly, from some of the Members of the Opposition, to discuss on the subject matter of the Circular No. 45/3/2017-GAD-II/Cir/(Part), which was issued by the General Administration Department, dated the 8th June, 2017, restricting the Government Officials from attending the Official meetings called at the residential and Official premises of the Members of the Legislative Assembly of Goa.

When the Discussion on the Motion of Thanks to the Governor’s Address is to be held, Adjournment Motions are normally not admitted.

As per Sub-Rule 6 of Rule 70 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly, an Adjournment Motion, shall not anticipate a matter which has been previously fixed for consideration. In such circumstances, such Motions are not normally admitted.

If the Members want to censure the Government, there are ample of opportunities available to them, to raise the issue through other Parliamentary devices, such as Calling Attention Motions, etc. which has been already admitted for discussion on the same subject matter. Further, as per the Rule 268 of the Rules of Procedure and Conduct of the Goa Legislative Assembly, the Business of the House, is required to be disposed of by giving priority and I am therefore bound by this Rule.

I would like to quote the Ruling of the Former Speaker, Shri Shivraj Patil of Lok Sabha (1996-97), which was reported in the Journal of Parliamentary Information, June 96 Volume XLII and also as per Kaul and Shakhder, Sixth Edition, page 533 which reads clearly that:

“Adjournment Motions are not normally allowed during the Budget Discussions or during the Discussion on the Motion of Thanks on Governor’s Address, as the Members have sufficient opportunity to focus the attention of the House to any matter during that discussion”.

“I therefore disallow the Adjournment Motion.”

4. OBITUARY REFERENCES

Dr. Pramod Sawant, the Hon. Speaker, made Obituary References to the passing away of the following distinguished luminaries:

- 1. Late Smt. Reema Lagoo**, a veteran actress and Bollywood’s ‘Motherly Figure’, who passed away on the 18th May, 2017.
- 2. Late Shri Narotaam Parvatkar**, an eminent Goan Tabla player and Goan State Awardee, who passed away on 7th June, 2017.
- 3. Late Shri Harishchandra Naik Shirodkar**, a noted bhajani kalakar and a theatre artiste, who passed away on the 9th June, 2017.
- 4. Late Shri Anil Madhav Dave**, an Ex-Central Environment State Minister, who passed away on 18th May, 2017.
- 5. Late Shri P.N. Bhagwati**, former Chief Justice of India, who passed away on the 15th June, 2017.

6. **Late Shri Jaichandra Surendra Bandekar alias Babu Bandekar**, a Goan eminent Cine-editor and eminent producer of film documentaries, who passed away on the 12th June, 2017.
7. **Cardinal Ivan Dias**, former Archbishop of Mumbai and former prefect of the Vatican Congregation for the Evangelization of Peoples and Nuncio (Papal Ambassador) to several Countries, who passed away on the 19th June, 2017.
8. **Prof. Shri Madhukar Toradmal**, an eminent Marathi actor, dramatist, director and author, who passed away on the 2nd July, 2017.
9. **Late Shri Mahadev Mangesh Salkar**, a noted educationist, social worker and Industrialist, who passed away on the 7th July, 2017.
10. **Late Shri Mangesh Tendulkar**, a renowned cartoonist, who passed away on the 11th July, 2017.

The House paid its rich tributes to the passing away of the above mentioned distinguished luminaries. The Obituary References were unanimously passed by the House and thereafter the House stood in silence for 1 minute as a mark of respect to the departed souls.

5. PAPERS LAID ON THE TABLE

(1) Shri Manohar Parrikar, the Hon. Chief Minister, laid the Performance Budget 2017-18 in respect to the following Demands for Grants:

- (1) Prosecution (Demand No. 5).
- (2) Election Office (Demand No. 6)
- (3) Director of Transport (Demand No. 13).
- (4) Jails (Demand No. 18).
- (5) Industries, Trade & Commerce (Demand No. 19).
- (6) Home Guards & Civil Defense (Demand No. 25).
- (7) Fire & Emergency Services (Demand No. 26).
- (8) Administrative Tribunal (Demand No. 28).
- (9) Small Saving & Lotteries (Demand No. 30).
- (10) School Education (Demand No. 34).
- (11) Government Polytechnic, Bicholim (Demand No. 38).
- (12) Government Polytechnic, Curchorem (Demand No. 39).

(13) Goa College of Engineering Farmagudi (Demand No. 40).

(14) Goa College of Pharmacy (Demand No. 50).

(15) Food & Drugs Administration (Demand No. 53).

(16) Town & Country Planning (Demand No. 54).

(17) Factories & Boilers (Demand No. 59).

(18) Agriculture (Demand No. 64).

(19) State Election Commission (Demand No. 73).

(20) Goa Gazetteer (Demand No.79).

(2) Shri Manohar Parrikar, the Hon. Chief Minister, laid the Annual Report of Goa University for the year 2014 -2015.

(3) Shri Manohar Parrikar, the Hon. Chief Minister, laid the Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Ordinance, 2017 (Ordinance No. 5 of 2017).

(4) Shri Mauvin Godinho, the Hon. Minister for Panchayat Raj, laid the Goa Panchayat Raj (Amendment) Ordinance, 2017 (Ordinance No. 3 of 2017).

(5) Shri Manohar Azgaonkar, the Hon. Minister for Tourism and Sports laid the 34th Annual Report of Goa Tourism Development Corporation Ltd for the year 2015 – 2016.

(6) Shri Vinod Paliencar, the Hon. Minister for Water Resources, laid the Audited Account of the Goa Tillari Irrigation Development Corporation for the year 2009 – 2010 and 2010 – 2011.

(7) Shri Govind Gaude, the Hon. Minister for Art & Culture and Tribal Welfare laid the 12th Annual Report of the Goa State Scheduled Tribes Finance and Development Corporation Ltd. for the year 2015 – 2016.

6. BILLS ASSENTED

The Assent of the Hon.Governor of Goa to the following 4 Bills passed by the Seventh Legislative Assembly were reported by the Secretary, Legislature, on the 18th July, 2017:

1. The Goa University (Amendment) Bill, 2017.

2. The Goa Goods and Services Tax Bill, 2017.
3. The Goa (Allotment of Plots to Certain Displaced Persons) (Amendment) Bill, 2017.
4. The Goa Motor Vehicles Tax (Amendment) Bill, 2017.

7. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE REPORT PRESENTED

Shri Manohar Parrikar, the Hon. Chief Minister, presented the First Report (2017) of the Business Advisory Committee to the House. The Motion was put to vote of the House and was adopted on the 18th July, 2017.

8. MOTION OF THANKS TO THE GOVERNOR'S ADDRESS

Shri Glenn Souza Ticlo, MLA moved the following Motion:-

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Third Session are deeply grateful to the Governor for the Address which she has been pleased to deliver to the House on the 23rd March, 2017.”

The Motion was seconded by S/Shri Milind Naik and Rajesh Patnekar, MLAs. 19 Amendments to the Motion of Thanks were moved by S/Shri Chandrakant Kavlekar, the Hon. Leader of the Opposition, Subhash Shirodkar, Dayanand Sopte, Wilfred D'Sa and Aleixo Reginaldo Lourenco, MLAs'.

9. DISCUSSION ON MOTION OF THANKS (DAY-1)

The Discussion on the following Motion was moved by Shri Glenn Souza Ticlo, MLA and seconded by S/S Milind Naik and Rajesh Patnekar, MLAs:

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Third Session are deeply grateful to the Governor for the Address which She has been pleased to deliver to the House on the 23rd March, 2017.”

The Motion of Thanks along with 19 Amendments were discussed on the 18th and the 19th July, 2017.

The following Members took part in the debate:

1. Shri Glenn Souza Ticlo, MLA

2. Shri Rajesh Patnekar, MLA
3. Shri Pratapsingh Rane, MLA
4. Shri Churchill Alemao, MLA
5. Shri Michael Lobo, the Hon. Dy. Speaker
6. Shri Deepak Prabhu, MLA
7. Shri Pravin Zantye, MLA
8. Shri Nilesh Cabral, MLA

DATE OF SITTING OF THE SESSION

19.7.2017

1. QUESTIONS

(a) STARRED QUESTIONS

Starred Questions at Sl. Nos. 1B, 2B, 3A and 4B for the day were orally answered.

The replies to the rest of the Starred Questions were laid on the Table.

(b) UNSTARRED QUESTIONS

The Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

The Hon. Members of the House efficiently utilized the Parliamentary devices to call the attention of the House on matters of urgent public importance in the form of Zero Hour Mentions and the subject matter of the Mentions are enumerated below:

1. The subject matter of the Zero Hour Mention, tabled by Shri Rajesh Patnekar, MLA, was as regards the steps/measures the Government has undertaken as regards the fear and anxiety in the minds of the people due to over flooding of Bicholim and Sanquelim rivers due to heavy rains.

Shri Rohan Khaunte, the Hon. Minister for Revenue, replied to the Zero Hour Mention.

3. PAPERS LAID ON THE TABLE OF THE HOUSE

- (1) Shri Manohar Parrikar, the Hon. Chief Minister laid the Performance Budget 2017-18 in respect to the following Demands for Grants:

- (1) Director of Settlement & Land Records (Demand No. 7).
- (2) Collectorate, North (Demand No. 15).
- (3) Directorate of Official Language (Demand No. 27).
- (4) Government Polytechnic, Panaji (Demand No. 37).
- (5) Goa College of Art (Demand No. 44).
- (6) Archives and Archaeology (Demand No. 45).
- (7) Goa Dental College (Demand No. 51).
- (8) Labour (Demand No. 52).
- (9) Information & Publicity (Demand No. 56).
- (10) Director of Social welfare (Demand No. 57).
- (11) Department of Sainik Welfare (Demand No. 63).
- (12) Principal Chief Conservator of Forest (Demand No. 68).
- (13) Office of the Chief Engineer Water Resources Department (Demand No. 74).
- (14) Department of Tribal Welfare (Demand No. 81).
- (15) Directorate of Mines & Geology (Demand No. 83).

(2) Shri Manohar Parrikar, the Hon. Chief Minister laid the following:

- (1) Explanatory Memorandum for the year 2017 - 2018.
- (2) The Goa Scheme for Immediate Relief (Fifth Amendment) Rule, 2017.
- (3) Annual Report of the Goa Human Rights Commission for the year 2015 - 2016.

4. CALLING ATTENTION

The Hon. Members of the House efficiently utilized the Parliamentary devices to call the attention of the House on matters of urgent public importance in the form of Calling Attention Motions and the subject matter of the Calling Attention Motions are enumerated below:

1. The subject matter of the Calling Attention, tabled by Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition and Shri Pratapsingh Rane, MLA, was as regards the steps/measures the Government has undertaken as regards the fear and anxiety in the minds of the people that a series of incidents that have taken place at the places of worship and religious symbols such as crosses, etc. leading to their desecration by some elements with a view to create Law and Order situation. The action the Government has taken to apprehend the culprits.

Shri Manohar Parrikar, the Hon. Chief Minister, made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
2. Shri Pratapsingh Rane, MLA
3. Shri Aleixo Reginaldo Lourenco, MLA
4. Shri Churchill Alemao, MLA
5. Shri Digambar Kamat, MLA
6. Shri Michael Lobo, the Hon. Dy. Speaker
7. Shri Nilesh Cabral, MLA
8. Shri Ravi Naik, MLA

2. The subject matter of the Calling Attention, tabled by Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, was as regards the steps/measures the Government has undertaken as regards the fear and anxiety in the minds of the people of Goa on account of the Circular issued by the Government banning Government Officers from visiting the Officers of the MLAs' as and when they are called for by the respective MLAs' to solve the grievances of the people and for other public related works and the steps the Government intends to take in the matter.

Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, sought clarifications thereto.

Shri Manohar Parrikar, the Hon. Chief Minister, made a statement in regard thereto.

5. DISCUSSION ON MOTION OF THANKS (LAST DAY)

Further Discussion and Voting on the following Motion moved by Shri Glenn Souza Ticlo, MLA and seconded by S/S Milind Naik and Rajesh Patnekar, MLAs, on the 18th July, 2017

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Third Session are deeply grateful to the Governor for the Address which She has been pleased to deliver to the House on the 23rd March, 2017.”

The Motion of Thanks along with 19 Amendments were discussed on the 18th and the 19th July, 2017.

The following Members took part in the debate:

1. Shri Filipe Nery Rodrigues, MLA
2. Shri Prasad Gaonkar, MLA

3. Smt. Alina Saldanha, MLA
4. Shri Dayanand Sopte, MLA
5. Shri Nilkanth Harlankar, MLA
6. Shri Clafasio Dias, MLA
7. Shri Aleixo R. Lourenco, MLA
8. Shri Francisco Silveira, MLA
9. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the debate

Thereafter, the Amendments moved to the Motion of Thanks were put to the vote of the House and were negatived and the Motion of Thanks to the Address of the Governor was adopted after discussion and voting in the House on the 19th July, 2017.

DATE OF SITTING OF THE SESSION

20.7.2017

1. QUESTIONS

(a) STARRED QUESTIONS

Starred Questions at Sl. Nos. 1A, 2B, 3A, 4C and 5A for the day were orally answered.

The replies to the rest of the Starred Questions were laid on the Table of the House.

(b) UNSTARRED QUESTIONS

The Reply to Unstarred Question No. 9 was postponed to the 3rd August, 2017.

The Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

The Hon. Members of the House efficiently utilized the Parliamentary devices to call the attention of the House on matters of urgent public importance in the form of Zero Hour Mentions and the subject matter of the Mentions are enumerated below:

1. The subject matter of the Zero Hour Mention, tabled by Shri Glenn Souza Ticlo, MLA, was as regards, the steps/measures the Government has undertaken as regards the frequent disruptions of power and power shut down in Aldona Constituency and other neighbouring areas.

Shri Pandurang Madkaikar, the Hon. Minister for Power replied to the Zero Hour Mention.

3. CONGRATULATORY MOTIONS

1. Shri Rajesh Patnekar, MLA, moved the following:

“This House congratulates **Swami Brahmanand Vidhya Prabhodhini**, for commencing the 1st BA in Sanskrit Mahavidhyalay in the State of Goa and also for running 40 Sanskrit Patshalas across Goa, thus promoting the treasure of knowledge in Sanskrit language.

The following Members spoke on the Motion:-

1. Shri Rajesh Patnekar, MLA
2. Shri Digambar Kamat, MLA
3. Shri Nilesh Cabral, MLA
4. Shri Michael Lobo, the Hon.Dy. Speaker
5. Shri Prasad Gaonkar, MLA
6. Shri Dayanand Sopte, MLA
7. Shri Mauvin Godinho, the Hon.Minister for Panchayat
8. Shri Vinod Paliencar, the Hon. Minister for Water Resources
9. Shri Pandurang Madkaikar, the Hon.Minister for Power
10. Shri Manohar Azgaonkar, the Hon. Minister for Sports
11. Shri Deepak Prabhu, MLA
12. Shri Francis Silveira, MLA
13. Shri Nilesh Cabral, MLA
14. Shri Jayesh Salgaonkar, the Hon.Minister for Housing
15. Shri Rohan Khaunte, the Hon.Minister for Revenue
16. Shri Govind Gaude, the Hon.Minister for Art & Culture
17. Shri Pravin Zantye, MLA
18. Shri Glenn Souza Ticlo, MLA
19. Shri Milind Naik, MLA
20. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning
21. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
22. Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD

23. Shri Manohar Parrikar, the Hon. Chief Minister

24. Dr. Pramod Sawant, the Hon. Speaker

The Congratulatory Motion was adopted unanimously.

(2) S/Shri Chandrakant Kavlekar, the Hon. Leader of the Opposition, Nilesh Cabral and Nilkanth Harlankar, MLAs' moved the following:

“This House congratulates **Miss Shrungi Rajesh Bandekar, Master Xavier D’Souza, Master Sayed Zidane Iqbal, Miss Vaishnavi Halarnkar, Miss Tanisha Mugod, Miss Mithika Karapurkar, Mast Sohan Ganguly, Master Magan De Almeida, Miss Kritika Desai and other team members** for winning Gold, Silver and Bronze medals in the Swimming Category at the National School Level games in Gujarat, ‘Khelo India Scheme’ held in New-Delhi, State Aquatic Championship held in Panaji and recently held 44th GlenMark National Aquatic Championship in Pune, thus bringing pride and glory to the State of Goa.

The following Members spoke on the Motion:-

Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

1. Shri Nilesh Cabral, MLA
2. Shri Nilkanth Harlankar, MLA
3. Smt. Jennifer Monserrate, MLA
4. Shri Churchill Alemao, MLA
5. Smt. Alina Saldanha, MLA
6. Shri Prasad Gaonkar, MLA
7. Shri Pratapsingh Rane, MLA
8. Shri Digambar Kamat, MLA
9. Shri Manohar Azgaonkar, the Hon. Minister for Sports
10. Dr. Pramod Sawant, the Hon. Speaker

The Motion was adopted unanimously.

4. PAPERS LAID ON THE TABLE OF THE HOUSE

(1) Shri Manohar Parrikar, the Hon. Chief Minister laid the Performance Budget 2017-18 in respect to the following Demands for Grants:

1. Director of Settlement & Land Records (Demand No. 7).
2. Collectorate, North (Demand No. 15).
3. Directorate of Official Language (Demand No. 27).
4. Government Polytechnic, Panaji (Demand No. 37).
5. Goa College of Art (Demand No. 44).
6. Archives and Archaeology (Demand No. 45).
7. Goa Dental College (Demand No. 51).
8. Labour (Demand No. 52).
9. Information & Publicity (Demand No. 56).
10. Director of Social welfare (Demand No. 57).
11. Department of Sainik Welfare (Demand No. 63).
12. Principal Chief Conservator of Forest (Demand No. 68).
13. Office of the Chief Engineer Water Resources Department (Demand No. 74).
14. Department of Tribal Welfare (Demand No. 81).
15. Directorate of Mines & Geology (Demand No. 83).

(2) Shri Manohar Parrikar, the Hon. Chief Minister laid the following:

1. Explanatory Memorandum for the year 2017 - 2018.
2. The Goa Scheme for Immediate Relief (Fifth Amendment) Rule, 2017.
3. Annual Report of the Goa Human Rights Commission for the year 2015-2016.

5. LEGISLATIVE BUSINESS TRANSACTED BY THE HOUSE

(I) Government Bill Introduced

Sl. No.	Title of the Bill	Name of the Minister who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill
1.	The Goa Panchayat Raj (Amendment) Bill, 2017	Shri Mauvin Godinho, the Hon. Minister for Panchayats	20.7.2017

6. GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA FOR THE YEAR 2017-2018 (FIRST DAY)

The General Discussion on the Budget for the State of Goa for the year 2017-2018, was held on the 20th July, 2017.

The following Members took part in the debate:

1. Shri Digambar Kamat, MLA
2. Shri Churchill Alemao, MLA
3. Shri Pratapsingh Rane, MLA
4. Shri Clafasio Dias, MLA
5. Shri Nilesh Cabral, MLA
6. Shri Deepak Prabhu, MLA
7. Shri Prasad Gaonkar, MLA

DATE OF SITTING OF THE SESSION

21.7.2017

1. QUESTIONS

(a) STARRED QUESTIONS

Starred Questions at Sl. Nos. 1B, 2, 3C, 4B and 5A for the day were orally answered. The replies to the rest of the Starred Questions were laid on the Table of the House.

(b) UNSTARRED QUESTIONS

The Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. CONGRATULATORY MOTION

Shri Glenn Souza Ticlo, MLA moved the following Congratulatory Motion:

“This House congratulates **Shri Ramnath Kovind**, the Hon. President of India, for being elected as the 14th President of India.

The following Members spoke on the Motion:-

1. Shri Glenn Souza Ticlo, MLA
2. Shri Rajesh Patnekar, MLA
3. Shri Mauvin Godinho, the Hon. Minister for Panchayats
4. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning
5. Shri Michael Lobo, the Hon. Dy. Speaker
6. Shri Nilesh Cabral, MLA
7. Smt. Alina Saldanha, MLA

8. Shri Manohar Azgaonkar, the Hon. Minister for Sports
 9. Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition
 10. Shri Manohar Parrikar, the Hon. Chief Minister
 11. Dr. Pramod Sawant, the Hon. Speaker
- The Congratulatory Motion was adopted unanimously by the House.

3. PAPERS LAID ON THE TABLE OF THE HOUSE

(1) Shri Manohar Parrikar, the Hon. Chief Minister, laid the Performance Budget 2017-18 in respect to the following Demands for Grants:

- (1) Treasury & Accounts Administration, North Goa (Demand No. 8).
- (2) Treasury & Accounts Administration, South Goa (Demand No. 9).
- (3) A2. Debt Services (Demand No. A - 2).
- (4) Commercial Taxes (Demand No. 12).
- (5) Public Grievances (Demand No. 29).
- (6) Panchayats (Demand No. 31).
- (7) Higher Education (Demand No. 35).
- (8) Goa Architecture College (Demand No. 41).
- (9) Health Services (Demand No. 48).
- (10) Craftsmen Training (Demand No. 61).
- (11) Law (Demand No. 62).
- (12) Co-operation (Demand No.71).
- (13) Electricity (Demand No. 76).

(2) Shri Manohar Parrikar, the Hon. Chief Minister, laid the following Rules/Regulations/Sub-Rules/Bye-Laws.

- (1) Notification No. 7/4/98/STE-DIR/Part I/99 dated 03.08.2016 published in the Official Gazette Series-II No. 19 dated 11.08.2016.
- (2) Notification No. 186-10-2016/STE-DIR/185 dated 20.09.2016 published in the Official Gazette Series-II No. 26 dated 29.09.2016.
- (3) Notification No. 5/20/87/STE-DIR/Part-I/209 dated 27.09.2016 published in the Official Gazette Series-II No. 27 dated 06.10.2016.
- (4) Notification No. 3-252-2014/STE-DIR/Part/224 dated 04.10.2016 published in the Official Gazette Series-I No. 27 dated 06.10.2016.
- (5) Notification No. 7/4/98/STE-DIR/Part-III/234 dated 07.10.2016 published in the Official Gazette Series-II No. 29 dated 20.10.2016.
- (6) Notification/Oder No. DPSE /RBD/CRSR/2016/2753 dated 10.11.2016 published in the Official Gazette Series-II No. 32 dated 10.11.2016.
- (7) Notification No. 8/4/2017LA dated 30.06.2017 published in the Official Gazette Series-I No. 13 (Extraordinary No. 4) dated 30.06.2017.

(8) Notification No. VI/FAC-6(L-1 Part) IFB/2016//1626 dated 28.07.2016 The Goa Factories (Thirteen Amendment) Rule, 2016 published in the Official Gazette Series-I No. 17 dated 28.07.2016.

4. PRIVATE MEMBERS' RESOLUTIONS

1. The Private Members' Resolution, was moved by S/Shri Pratapsingh Rane, Ravi Naik, Filipe Nery Rodrigues, Subhash Shirodkar, Aleixo Reginaldo Lourenco, Clafasio Dias, Dayanand Sopte, Antonio Fernandes, Wilfred D'Sa and Smt. Jennifer Monserrate, MLAs' recommending the Government to appoint additional Mamlatdars to reduce the back log of Tenancy and Mundkar cases as the Government is referring these cases from the Civil Courts to the Executive Magistrate.

The following Members spoke on the Resolution:

1. Shri Pratapsingh Rane, MLA
2. Shri Ravi Naik, MLA
3. Shri Filipe Nery Rodrigues, MLA
4. Shri Subhash Shirodkar, MLA
5. Shri Aleixo R. Lourenco, MLA
6. Shri Dayanand Sopte, MLA
7. Shri Clafasio Dias, MLA
8. Shri Luizinho Faleiro, MLA
9. Shri Churchill Alemao, MLA
10. Shri Nilesh Cabral, MLA
11. Shri Michael Lobo, the Hon. Dy. Speaker
12. Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition

Shri Rohan Khaunte, the Hon. Minister for Revenue, replied to the points raised by the Mover.

Thereafter, the Resolution was withdrawn by the leave of the House after obtaining adequate reply from the Government.

2. The Private Members' Resolution, was moved by Shri Aleixo Reginaldo Lourenco, MLA, recommending the Government that the new foundation stone should be laid for Panchayat Ghar area (plot) in front of Church near Rachol ferry at Rachol, which should have facilities like

daycare for Senior Citizens, Resource Room for Special Children and other facilities like Convention Hall under Tribal Schemes

Shri Aleixo Reginaldo Lourenco, MLA, spoke on the Resolution.

Shri Govind Gaude, the Hon. Minister for Tribal Welfare, replied to the points raised by the Mover of the Resolution.

Thereafter, the Resolution was withdrawn by the leave of the House after obtaining adequate reply from the Government.

3. The Private Members' Resolution, was moved by S/Shri Pratapsingh Rane, Ravi Naik, Filipe Nery Rodrigues, Subhash Shirodkar, Chandrakant Kavlekar, the Hon. Leader of the Opposition, Clafasio Dias, Dayanand Sopte, Antonio Fernandes, Wilfred D'Sa and Smt. Jennifer Monserrate, MLAs', recommending the Government to have police cars, stationed at important points on the Highways with loudspeakers, in order to instruct the heavy traffic drivers to effectively follow the Highway Code and also to allow the slow traffic to move towards the left of the road to ensure safe and smooth flow of vehicles, and thus avoiding accidents.

The following Members spoke on the Resolution:

1. Shri Pratapsingh Rane, MLA
2. Shri Ravi Naik, MLA
3. Shri Filipe Nery Rodrigues, MLA
4. Shri Dayanand Sopte, MLA
5. Shri Antonio Fernandes, MLA
6. Shri Nilesh Cabral, MLA
7. Shri Luizinho Faleiro, MLA
8. Shri Francisco Silveira, MLA

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the points raised by the Mover.

Thereafter, the Resolution was withdrawn by the leave of the House after obtaining adequate reply from the Government.

4. The Private Members' Resolution, moved by Shri Chandrakant Kavlekar, the Hon. Leader of the Opposition, recommending the Government that the pension received by the retired Goan Seamen be increased to Rs. 5.000/- per month, in view of the hardships/sacrifices done by them

working in tough and dangerous situations and earning foreign exchange for the Country, thus giving a boost to the economy.

The following Members spoke on the Resolution:

1. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
2. Shri Filipe Nery Rodrigues, MLA
3. Shri Luizinho Faleiro, MLA
4. Shri Aleixo R. Lourenco, MLA
5. Shri Glenn Souza Ticlo, MLA
6. Shri Francisco Silveira, MLA

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the points raised by the Mover.

Thereafter, The Resolution was passed unanimously by the House.

5. The Private Members' Resolution, was moved by S/Shri Prataspingh Rane, Ravi Naik, Subhash Shirodkar, Dayanand Sopte, Antonio Fernandes and Wilfred D'Sa, MLAs', recommending the Government to hand over the Primary Schools, which are to be closed for want of sufficient number of students to private educational Institutions who are willing to run these schools.

The following Members spoke on the Resolution:

1. Shri Dayanand Sopte, MLA
2. Shri Rajesh Patnekar, MLA
3. Shri Nilesh Cabral, MLA
4. Shri Ravi Naik, MLA

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the points raised by the Mover.

Thereafter, the Resolution was withdrawn by the leave of the House after obtaining adequate reply from the Government.

5. GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA FOR THE YEAR 2017-2018 (LAST DAY)

The General Discussion on the Budget for the State of Goa for the year 2017-2018, was held on the 20th and the 21st July, 2017.

The following Members took part in the debate:

1. Shri Glenn Souza Ticlo, MLA
2. Smt. Alina Saldanha, MLA
3. Shri Aleixo Reginaldo Lourenco, MLA
4. Shri Chandrakant Kavlekar, the Hon. Leader of the Opposition.

Thereafter, Shri Manohar Parrikar, the Hon. Chief Minister, replied to the debate on the General Discussion on the Budget for the State of Goa for the year 2017-2018, on the 21st July, 2017.

DATE OF SITTINGS OF THE SESSION

24.7.2017

1.QUESTIONS

(a) STARRED QUESTIONS

When the Starred Question No. 1B, was called out, the Opposition Members staged a walkout for not constituting a House Committee on Investment Promotion Board; Starred Question Nos. 2B, 3A and 4A for the day were orally answered.

Replies to the rest of the Starred Questions were laid on the Table.

(b) UNSTARRED QUESTIONS

Replies to Unstarred Question Nos. 26 and 33 were postponed to 31/7/2017.

Replies to rest of the Questions in Unstarred list (Corrected) were laid on the Table.

2.ZERO HOUR MENTIONS

1. The subject matter of the Zero Hour Mention tabled by Shri Isidore Fernandes, MLA, was as regards the steps/measures the Government has undertaken as regards the fencing being erected by the Forest Department on the beaches, thus blocking the access of the people of Galgibag, Talpona and Loliem to the beaches.

Shri Manohar Parrikar, the Hon.Chief Minister, replied to the mention.

2. The subject matter of the Zero Hour Mention tabled by Shri Chandrakant Kavlekar, the Hon. Leader of the Opposition, was as regards the steps/measures the

Government has undertaken as regards the rising burglaries, thefts and dacoities at night.

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the mention.

3. PAPERS LAID ON THE TABLE

(1) Shri Manohar Parrikar, the Hon. Chief Minister, laid the Performance Budget 2017-18 in respect to the following Demands for Grants:

- (a) Vigilance (Demand No. 22).
- (b) Ports Administration (Demand No. 67).
- (c) Tourism (Demand No. 78).
- (d) Legal Metrology (Demand No. 80).

(2) Shri Manohar Parrikar, the Hon. Chief Minister, laid the 31st Annual Report of Goa University for the year 2015 - 2016.

(3) Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning and Agriculture laid the Amendments to the Goa Land Development and Building Construction Regulations, 2010:

- (a) Notification No. 21/1/TCP/2015/Steering Comm./16/5145 dated 27/05/2016 published in the Official Gazette Series-I No. 38 dated 22/12/2016.
- (b) Notification No. 21/1/TCP/2014/SC/2015/2507 dated 02.07.2015 published in the Official Gazette Series-I No. 14 dated 02/07/2015.
- (c) Notification No. 21/1/TCP/2011/Part File/3252 dated 04/08/2011 published in the Official Gazette Series-I No. 18 dated 04/08/2011.
- (d) Notification No. 21/1/TCP/10/Part File/3860 dated 04/11/2010 published in the Official Gazette Series-I No. 32 dated 04/11/2010.
- (e) Notification No. 21/1/TCP/10/Part File/3942 dated 04/11/2010 published in the Official Gazette Series-I No. 32 dated 04/11/2010.

4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-1)

Shri Manohar Parrikar, the Hon. Chief Minister, moved the following Demands:

- Demand No. 2 - General Administration & Coordination
- Demand No. 14 - Goa Sadan
- Demand No. 17 - Police
- Demand No. 18 - Jails

- Demand No. 22 - Vigilance
Demand No. 23 - Home
Demand No. 25 - Home Guards & Civil Defence
Demand No. 26 - Fire & Emergency Services
Demand No. 29 - Public Grievances
Demand No. 75 - Planning, Statistics & Evaluation
Demand No. 79 - Goa Gazetteer
Demand No. 84 - Airport

The Cut Motions tabled by S/Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, Digambar Kamat, Pratapsingh Rane, Subhash Shirodkar, Antonio Fernandes and Filipe Nery Rodrigues, MLAs' were moved to Demand Nos. 2, 14, 17, 18, 22, 23, 25, 26, 29, 75, 79 and 84.

The following Members took part in the Debate:

1. Shri Pratapsingh Rane, MLA
2. Shri Filipe Nery Rodrigues, MLA
3. Shri Digambar Kamat, MLA
4. Shri Michael Lobo, Dy. Speaker
5. Shri Dayanand Sopte, MLA
6. Shri Rajesh Patnekar, MLA
7. Shri Churchill Alemao, MLA
8. Shri Aleixo R. Lourenco, MLA
9. Shri Isidore Fernandes, MLA
10. Shri Clafasio Dias, MLA
11. Shri Nilesh Cabral, MLA
12. Shri Antonio Fernandes, MLA
13. Shri Carlos Almeida, MLA
14. Shri Luizinho Faleiro, MLA
15. Shri Prasad Gaonkar, MLA
16. Shri Wilfred D'Sa, MLA
17. Smt. Alina Saldanha, MLA
18. Shri Nilkanth Harlankar, MLA
19. Shri Francisco Silveira, MLA
20. Shri Glenn Souza Ticlo, MLA
21. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
Shri Manohar Parrikar, the Hon. Chief Minister,

The Cut Motions to Demand No. 2 at Sl. No. 1 to 3 of list No. 1 circulated separately were put to vote and negated.

The Cut Motions to Demand No. 14 at Sl. No. 1 and 2 of list No. 1 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 17 at Sl. No. 1 to 9 of list No. 1 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 18 of list No. 1 circulated separately was put to vote and negatived.

The Cut Motions to Demand No. 22 at Sl. No. 1 and 2 of list No. 1 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 23 at Sl. No. 1 and 2 of list No. 1 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 25 of list No. 1 circulated separately was put to vote and negatived.

The Cut Motions to Demand No. 26 at Sl. No. 1 to 6 of list No. 1 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 29 at Sl. No. 1 to 3 of list No. 1 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 75 at Sl. No. 1 and 2 of list No. 1 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 79 of list No. 1 circulated separately was put to vote and negatived.

The Cut Motions to Demand No. 84 at Sl. No. 1 to 5 of list No. 1 circulated separately were put to vote and negatived.

Demand Nos. 2, 14, 17, 18, 22, 23, 25, 26, 29, 75, 79 and 84 were put to vote and passed.

(5) GOVERNMENT BILLS

Sl. No.	Title of the Bill	Name of the Minister who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill	Date of Consideration and Passing of the Bill
1.	The Goa Panchayat Raj (Amendment) Bill, 2017	Shri Mauvin Godinho, the Hon. Minister for Panchayats	20.7.2017	24.7.2017

2.	The Goa Lokayukta (Amendment) Bill, 2017	Shri Manohar Parrikar, the Hon. Chief Minister	24.7.2017	-----
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DATE OF SITTING OF THE SESSION

25.7.2017

1. QUESTIONS

STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2B, 3A, 4A, 5B, 6B and 7C for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(c) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

1. The subject matter of the Zero Hour Mention tabled by Shri Dayanand Sopte, MLA, was as regards the steps/measures the Government has undertaken as regards the mysterious death of Shri Kishore Prabhakar Shirodkar, aged 37 years, resident of Morjim, Pernem, near the National Open School at Porvorim, Goa and naming of two persons as the alleged suspects for the murder, allegedly by the wife of Shri Kishore Shirodkar.

Shri Manohar Parrikar, the Chief Minister, replied to the Mention.

2. The subject matter of the Zero Hour Mention tabled by Shri Nilesh Cabral, MLA, was as regards the steps/measures the Government has undertaken as regards the excavation of roads carried out by various Departments as well as by private entities, since the non levelling of trenches has become a death trap for motor cycle riders, cyclists and other motor vehicles in general.

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. replied to the Mention.

3. **CONGRATULATORY MOTIONS**

(1) Shri Churchill Alemao, MLA moved the following:

“This House congratulates Shri Michael Lobo, the Hon. Deputy Speaker being honoured by Gulab Magazine, the popular Konkani Monthly and Fr. Freddy J.Da Costa Memorial Trust bestowing on him the Award of “Gulab Man of the Year” for his performance in social and political field.”

The following Members spoke on the Motion:-

1. Shri Churchill Alemao, MLA
2. Shri Rajesh Patnekar, MLA
3. Shri Digambar Kamat, MLA
4. Shri Dayanand Sopte, MLA
5. Shri Rohan Khaunte, the Hon. Minister for Revenue
6. Smt. Alina Saldanha, MLA
7. Shri Isidore Fernandes, MLA
8. Shri Carlos Almeida, MLA
9. Shri Jayesh Salgaonkar, the Hon.Minister for Housing
10. Shri Aleixo R. Lourenco, MLA
11. Shri Luizinho Faleiro, MLA
12. Shri Nilesh Cabral, MLA
13. Shri Francisco Silveira, MLA
14. Shri Prasad Gaonkar, MLA
15. Shri Ravi Naik, MLA
16. Shri Deepak Pauskar, MLA
17. Shri Filipe Nery Rodrigues, MLA
18. Shri Glenn Souza Ticlo, MLA
19. Shri Antonio Fernandes, MLA
20. Shri Milind Naik, MLA
21. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
22. Shri Manohar Azgaonkar, the Hon. Minister for Sports
23. Shri Michael Lobo, the Hon. Dy. Speaker
24. Dr. Pramod Sawant, the Hon. Speaker

The Motion was adopted unanimously.

(2) Shri Nilesh Cabral, MLA moved the following:

“This House congratulates Master Suvet Satish Lotlikar for winning an individual Gold in Bench Press event by lifting 60 kgs and also in the

composite event bench press 60kg, squat 70 kgs and dead lift 77.25 kgs also for Gold in his weight group of 74-83 kgs in Power Lifting Championship held for Special Olympics Bharat at Kolhapur from 9th to 14th July, 2017 and who was an only Goan participant in this event.”

The following Members spoke on the Motion:-

1. Shri Nilesh Cabral, MLA
2. Shri Carlos Almeida, MLA
3. Shri Deepak Prabhu, MLA
4. Shri Glenn Souza Ticlo, MLA
5. Smt. Alina Saldanha, MLA
6. Shri Prasad Gaonkar, MLA
7. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
8. Shri Manohar Azgaonkar, the Hon. Minister for Sports
9. Dr. Pramod Sawant, the Hon. Speaker

The Motion was adopted unanimously.

4. PAPERS LAID ON THE TABLE

Shri Manohar Parrikar, the Hon. Chief Minister laid the Performance Budget 2017-18 in respect to the following Demands for Grants:

- (1) Director General of Police (Demand No. 17).
- (2) Public Works Department (Demand No. 21).
- (3) Sports and Youth Affairs (Demand No.42).
- (4) Institute of Psychiatry & Human Behaviour (Demand No. 49).

5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-2)

Shri Manohar Parrikar, the Hon. Chief Minister moved the following Demands:

- Demand No. 20 - Printing and Stationery
- Demand No. 59 - Factories and Boilers
- Demand No. 61 - Craftsmen Training

Shri Manohar Azgaonkar, the Hon. Minister for Sports & Tourism moved the following Demands:

- Demand No. 42 - Sports & Youth Affairs
- Demand No. 78 - Tourism

The Cut Motions tabled by S/Shri Chandrakant Kavalekar, the Hon. Leader of Opposition, Digambar Kamat, Subhash Shirodkar, Filipe Nery Rodrigues, Antonio

Fernandes and Pratapsingh Rane, MLAs' were moved to Demand Nos. 20, 42, 59, 61, and 78.

The following Members took part in the Debate:

1. Shri Pratapsingh Rane, MLA
2. Shri Churchill Alemao, MLA
3. Shri Filipe Nery Rodrigues, MLA
4. Smt. Alina Saldanha, MLA
5. Shri Clafasio Dias, MLA
6. Shri Isidore Fernandes, MLA
7. Shri Deepak Pauskar, MLA
8. Shri Nilkanth Harlankar, MLA
9. Shri Carlos Almeida, MLA
10. Shri Nilesh Cabral, MLA
11. Shri Digambar Kamat, MLA
12. Shri Dayanand Sopte, MLA
13. Shri Rajesh Patnekar, MLA
14. Shri Wilfred D'Sa, MLA
15. Shri Prasad Gaonkar, MLA
16. Shri Francisco Silveira, MLA
17. Shri Glenn Souza Ticlo, MLA
18. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Manohar Azgaonkar, the Hon. Minister for Sports and Shri Manohar Parrikar, the Hon. Chief Minister replied to the debate.

The Cut Motions to Demand No. 20 of list No. 2 circulated separately was put to vote and negatived.

The Cut Motions to Demand No. 42 at Sl. Nos. 1 to 7 of list No. 2 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 59 of list No. 2 circulated separately was put to vote and negatived.

The Cut Motions to Demand No. 61 at Sl. Nos. 1 to 4 of list No. 2 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 78 at Sl. Nos. 1 to 5 of list No. 2 circulated separately were put to vote and negatived.

The Demand Nos. 20, 42, 59, 61 and 78 were put to vote and passed.

6. GOVERNMENT BILLS-INTRODUCED

Sl. No.	Title of the Bill	Name of the Minister who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill	Date of Consideration and Passing of the Bill
1.	The Goa Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Bill, 2017	Shri Manohar Parrikar, the Hon. Chief Minister	25.7.2017	-----
2.	The Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2017	Shri Francis D'Souza, the Hon. Minister for Law	25.7.2017	-----

DATE OF SITTINGS OF THE SESSION

26.7.2017

1.QUESTIONS

(1)STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2A, 4A, 5B and 6C for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

(1) The subject matter of the Zero Hour Mention tabled by Shri Clafasio Dias, MLA, was as regards the steps/measures the Government has undertaken as regards the frequent power failures in Cuncolim thereby causing a lot of inconvenience to the people especially during night time.

Shri Pandurang Madkaikar, the Hon. Minister for Power, replied to the Mention.

2. The subject matter of the Zero Hour Mention tabled by Shri Prasad Gaonkar, MLA, was as regards the steps/measures the Government has undertaken as regards the plans of the Government to de-silt the S.I.P. Reservoir.
- Shri Vinoda Paliencar, the Hon.Minister for Water Resources, replied to the Mention.
3. The subject matter of the Zero Hour Mention tabled by Shri Chandrakant Kavlekar, the Hon. Leader of the Opposition, was as regards the steps/measures the Government has undertaken as regards the incidents of 12 more crosses that have been desecrated at a Cemetery of Our Lady of Fatima Chapel, Caranzalem at Madkai, on 25/7/2017.
- Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

3. CONGRATULATORY MOTIONS

- (1) Shri Rajesh Patnekar, MLA moved the following:
“This House congratulates Mr. Vinay Dinu Tendulkar, Ex-Minister and Ex-MLA for being elected as a Member of Rajya Sabha from the State of Goa in the recently concluded election to the Council of States.”

The following Members spoke on the Motion:-

1. Shri Rajesh Patnekar, MLA
2. Shri Deepak Pauskar, MLA
3. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
4. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning
5. Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D.
6. Shri Manohar Parrikar, the Hon. Chief Minister
7. Dr. Pramod Sawant, the Hon. Speaker

The Motion was adopted unanimously.

- (2) Shri Govind Gaude, Minister for Art and Culture moved the following:

“This House congratulates the cast and crew of Konkani film “K Sera Sera” including Producer Raju and Gayatri Pednekar and Director Rajiv Shinde and also Marathi non feature Film “Aaba Aiktaay Naa? young Film Maker Aditya Jambale for being the best Director in non feature category at 64th National Film Awards thus bringing fame and glory to Goa.”

The following Members spoke on the Motion:-

1. Shri Govind Gaude, the Hon. Minister for Art & Culture
2. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
3. Shri Pratapsingh Rane, MLA
4. Shri Manohar Parrikar, the Hon. Chief Minister
5. Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D.
6. Dr. Pramod Sawant, the Hon. Speaker

The Motion was adopted unanimously.

4. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-3)**

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. moved the following Demands:

Demand No. 13 - Transport

Demand No. 21 - Public Works

Shri Govind Gaude, the Hon. Minister for Art and Culture, moved the following Demands:

Demand No. 43 - Art & Culture

Demand No. 81 - Tribal Welfare

The Cut Motions tabled by S/Shri Chandrakant Kavalekar, the Hon. Leader of Opposition, Pratapsingh Rane, Clafasio Dias, Wilfred D'Sa, Dayanand Sopte and Isidore Fernandes, MLAs' were moved to Demand Nos. 13, 21, 43 and 81.

The following Members took part in the Debate:

1. Shri Digambar Kamat, MLA
2. Smt. Jennifer Monserrate, MLA
3. Smt. Alina Saldanha, MLA
4. Shri Pratapsingh Rane, MLA
5. Shri Filipe Nery Rodrigues, MLA
6. Shri Churchill Alemao, MLA
7. Shri Milind Naik, MLA
8. Shri Clafasio Dias, MLA
9. Shri Glenn Souza Ticlo, MLA

10. Shri Dayanand Sopte, MLA
11. Shri Wilfred D'Sa, MLA
12. Shri Antonio Fernandes, MLA
13. Shri Nilkanth Harlankar, MLA
14. Shri Subhash Shirodkar, MLA
15. Shri Isidore Fernandes, MLA
16. Shri Aleixo R. Lourenco, MLA
17. Shri Rajesh Patnekar, MLA
18. Shri Nilesh Cabral, MLA
19. Shri Prasad Gaonkar, MLA
20. Shri Francisco Silveira, MLA
21. Shri Deepak Pauskar, MLA
22. Shri Carlos Almeida, MLA
23. Shri Pravin Zantye, MLA
24. Shri Michael Lobo, the Hon. Dy. Speaker
25. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
- 26.

Shri Govind Gaude, the Hon. Minister for Art & Culture and Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. replied to the Debate.

The Cut Motions to Demand No. 13 at Sl. No. 1 to 10 of list No. 3 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 21 at Sl. No. 1 to 10 of list No. 3 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 43 at Sl. No. 1 to 6 of list No. 3 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 81 at Sl. No. 1 to 9 of list No. 3 circulated separately were put to vote and negatived.

The Demand Nos. 13, 21, 43 and 81 were put to vote and passed.

DATE OF SITTINGS OF THE SESSION

27.7.2017

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C, 2B, 4A, 5B, 6A and 7B for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTION

The subject matter of the Zero Hour Mention tabled by Churchill Alemao, MLA, was as regards the steps/measures the Government has undertaken as regards the fear and anxiety in the minds of the L.P.G. consumers for the alleged pilferage of LPG gas by tampering with the Cylinder seal in the village of Benaolim.

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

3. CONGRATULATORY MOTIONS

(1) Shri Chandrakant Kavlekar, the Hon. Leader of the Opposition, moved the following:

“This House congratulates 12 years old Skating sensation Master Rudra Chaitanya Dalal resident of Quepem and student at King’s School Mugalli, Sao Jose De Areal, for setting record of 51 hours of non-stop relay skating of 816 kms at an event held at Shivganga Roller Skating Club Belgavi, Karnataka. He has also collected various amazing records including featuring in the India Book of Records, Asia Book of Records, Best of India Records, Unique Book of Records thus bringing laurels to Goa.”

(2) Shri Nilesh Cabral, MLA moved the following:

“This House congratulates Master Anurag Mhamal for becoming First Goan Grandmaster in the International Chess Games thus bringing pride and glory to Goa.”

The following Members spoke on the Motions:-

1. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
 2. Shri Nilesh Cabral, MLA
 3. Shri Digambar Kamat, MLA
 4. Shri Pravin Zantye, MLA
 5. Shri Antonio Fernandes, MLA
 6. Shri Prasad Gaonkar, MLA
 7. Shri Churchill Alemao, MLA
 8. Shri Glenn Souza Ticlo, MLA
 9. Shri Manohar Azgaonkar, the Hon. Minister for Sports
 10. Dr. Pramod Sawant, the Hon. Speaker
- The Motions were adopted unanimously.

4. PAPERS LAID ON THE TABLE

(1) Shri Manohar Parrikar, the Hon. Chief Minister, laid the Performance Budget 2017-18 in respect to the following Demand for Grants:

- (1) Finance Department (Demand No. 32).
- (2) Animal Husbandry & Veterinary Services (Demand No. 65).
- (3) Director of Fisheries (Demand No. 66).
- (4) Handicraft, Textile & Coir (Demand No. 69).
- (5) River Navigation (Demand No. 77)

(2) Shri Manohar Parrikar, the Hon. Chief Minister, laid the following Notifications issued under the Goa Excise Duty Act, 1964 (Act 5 of 1964).

The Goa Excise Duty Act, 1964 (Act 5 of 1964).

- (i) Notification No. 1/3/2017-Fin (R & C) dated 31/03/2017 published in the Official Gazette, Series-I No. 52 (Extraordinary No. 2) dated 31/03/2017.
- (ii) Notification No. 1/2/2017-Fin. (R & C) dated 31/03/2017 published in the Official Gazette, Series-I No. 52 (Extraordinary No. 2) dated 31/03/2017.

(3) Shri Ramkrishna Dhavalikar, the Hon. Minister for Transport, laid the Annual Report of Kadamba Transport Corporation Ltd for the year 2015 -2016.

(4) Shri Jayesh Salgaonkar, the Hon. Minister for Housing and ARD, laid the Goa Housing Board (Registration, Allotment and sale of tenements) (First Amendment) Rule, 2016.

5. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-4)**

Shri Manohar Parrikar, the Hon. Chief Minister, moved the following Demands:

- Demand No. 45 - Archives & Archaeology
- Demand No. 46 - Museum
- Demand No. 52 - Labour
- Demand No. 60 - Employment
- Demand No. 65 - Animal Husbandry and Veterinary Services
- Demand No. 70 - Civil Supplies
- Demand No. 77 - River Navigation

Shri Pandurang Madkaikar, the Hon. Minister for Power, moved the following Demands:

- Demand No. 57 - Social Welfare
- Demand No. 76 - Electricity

The Cut Motions tabled by S/Shri Chandrakant Kavalekar, the Hon. Leader of Opposition, Pratapsingh Rane, Luizinho Faleiro and Ravi Naik, MLAs' were moved to Demand Nos. 45, 46, 52, 57, 60, 65, 70, 76 and 77.

The following Members took part in the Debate:

1. Shri Digambar Kamat, MLA
2. Shri Filipe Nery Rodrigues, MLA
3. Smt. Jennifer Monserrate, MLA
4. Shri Pratapsingh Rane, MLA
5. Shri Luizinho Faleiro, MLA
6. Shri Churchill Alemao, MLA
7. Shri Glenn Souza Ticlo, MLA
8. Shri Clafasio Dias, MLA
9. Shri Nilkanth Harlankar, MLA
10. Smt. Alina Saldanha, MLA
11. Shri Wilfred D'Sa, MLA
12. Shri Isidore Fernandes, MLA
13. Shri Dayanand Sopte, MLA
14. Shri Deepak Prabhu, MLA
15. Shri Nilesh Cabral, MLA
16. Shri Aleixo R. Lourenco, MLA
17. Shri Pravin Zantye, MLA

18. Shri Carlos Almeida, MLA
19. Shri Rajesh Patnekar, MLA
20. Shri Francisco Silveira, MLA
21. Shri Michael Lobo, the Hon. Dy. Speaker
22. Shri Prasad Gaonkar, MLA
23. Shri Antonio Fernandes, MLA
24. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Pandurang Madkaikar, the Hon. Minister for Power, replied to the debate

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the debate.

The Cut Motions to Demand No. 45 at Sl. Nos. 1 to 5 of list No. 4 circulated separately were put to vote and negatived.

The Cut Motion to Demand No. 46 of list No. 4 circulated separately was put to vote and negatived.

The Cut Motions to Demand No. 52 at Sl. Nos. 1 to 6 of list No. 4 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 57 at Sl. Nos. 1 to 10 of list No. 4 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 60 at Sl. Nos. 1 to 8 of list No. 4 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 65 at Sl. Nos. 1 to 10 of list No. 4 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 70 at Sl. Nos. 1 to 7 of list No. 4 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 76 at Sl. Nos. 1 to 14 of list No. 4 circulated separately were put to vote and negatived.

The Cut Motions to Demand No. 77 at Sl. Nos. 1 and 2 of list No. 4 circulated separately were put to vote and negatived.

The Demand Nos. 45, 46, 52, 57, 60, 65, 70, 76 and 77 were put to vote and passed.

6. GOVERNMENT BILLS

Sl. No.	Title of the Bill	Name of the Minister who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill	Date of Consideration and Passing of the Bill
1.	The Goa Lokayukta (Amendment) Bill, 2017	Shri Manohar Parrikar, the Hon. Chief Minister	24.7.2017	The following Members spoke on the Bill: 1. Shri Nilesh Cabral, MLA 2. Shri Manohar Parrikar, the Chief Minister The Bill was considered and passed on 27.7.2017
2.	The Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2017	Shri Francis D'Souza, the Hon. Minister for Law	25.7.2017	27.7.2017

DATE OF SITTINGS OF THE SESSION

28.7.2017

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 2A, 3C, 4C, 5A and 6B for the day were orally answered.

(b) Replies Postponed:-

Replies to Starred Question Nos. 1B and 12B were postponed to 04/08/2016.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTION

1. Shri Aleixo R. Lourenco, MLA made a mention about the steps/measures the Government has undertaken as regards a Circular issued on the Recruitment Rules to the posts of the Goa University as regards domicile and knowledge of Konkani.

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

3. CONGRATULATORY MOTIONS

(1) Shri Rajesh Patnekar, MLA moved the following:

“This House congratulates Master Pankaj Sainekar for becoming the first Goan in creating the Suryanamaskar Marathon by performing 2015 sets in 12 hrs in Goa and 2295 sets of Suryanamaskar in 15 hrs at Ahmedabad, Gujarat during the International Yoga day thus creating the Limca Book of Record and Golden Book of Records respectively”.

The following Members spoke on the Motions:-

1. Shri Rajesh Patnekar, MLA
2. Shri Pravin Zantye, MLA
3. Shri Manohar Azgaonkar, the Hon. Minister for Sports
4. Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD
5. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
6. Dr. Pramod Sawant, the Hon. Speaker

The Motion was adopted unanimously.

(2) Shri Digambar Kamat, MLA moved the following:

“This House congratulates Pandit Arvind Mulgaonkar, Pandit Prabhakar Karekar and Pandit Somnath Chari for being awarded Sangeet Natak Academy Puraskar-2016 and also congratulates Sonia Sirsat for being awarded Ustad Bismaillah Khan Yuva Puraskar 2016”.

The following Members spoke on the Motion:-

1. Shri Digambar Kamat, MLA
2. Shri Pratapsingh Rane, MLA
3. Shri Ravi Naik, MLA

4. Smt. Alina Saldanha, MLA
 5. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
 6. Shri Nilesh Cabral, MLA
 7. Shri Govind Gaude, the Hon. Minister for Art & Culture
 8. Dr. Pramod Sawant, the Hon. Speaker
- The Motion was adopted unanimously.

4. PAPER LAID ON THE TABLE

Shri Manohar Parrikar, the Hon. Chief Minister laid the Performance Budget 2017-18 in respect to Information & Technology (Demand No. 82).

5. PRIVATE MEMBERS' RESOLUTIONS

(1) Shri Pratapsingh Rane, MLA moved the following:

“This House strongly recommends the Government to urgently repair the Tourist Cottages at Keri-Sattari as the condition of the same is very pathetic.”

The following Members spoke on the Resolution:

1. Shri Pratapsingh Rane, MLA
2. Shri Glenn Souza Ticlo, MLA
3. Shri Nilesh Cabral, MLA
4. Shri Ravi Naik, MLA

Shri Manohar Azgaonkar, the Hon. Minister for Tourism replied to the points raised by the Mover.

The Resolution was passed unanimously in the House.

(2) Shri Rajesh Patnekar, MLA moved the following:

“This House strongly recommends the Government that the Primary Health Centre of Bicholim be upgraded to Community Health Centre.”

Shri Manohar Parrikar, the Hon. Chief Minister, postponed the Resolution for reply to 4/8/2017.

(3) Shri Chandrakant Kavalekar, the Hon. Leader of Opposition moved the following:

“This House strongly recommends the Government to allay the sufferings of the people by ensuring that the Mediclaim Schemes sanctioned for availing of various medical treatments, facilities, etc. due

to non-payment of previous bills raised by them, the patients are forced to pay the Hospitals by arranging their own money and then seek reimbursement from the Government.”

Shri Manohar Parrikar, the Hon. Chief Minister, postponed the Resolution for reply to 4/8/2017.

(4) Shri Ravi Naik, MLA moved the following:

“This House unanimously resolves that the Government should not sign and withdraw if signed, any MOU between the Inland Waterways Authority of India and MPT in order to protect the right of our rivers like Mandovi, Zuari, Chapora, Mapusa, Sal and Cumbharjua in the State of Goa.”

The following Members spoke on the Resolution:

1. Shri Ravi Naik, MLA
2. Shri Aleixo R. Lourenco, MLA
3. Shri Luizinho Faleiro, MLA
4. Shri Carlos Almeida, MLA
5. Shri Churchill Alemao, MLA
6. Shri Francisco Silveira, MLA
7. Shri Filipe Nery Rodrigues, MLA
8. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the points raised by the Mover.

The Resolution was put to vote, then Division was sought and the Resolution was defeated by 21 to 10 votes

(5) Shri Nilesh Cabral, MLA moved the following:

“This House strongly recommends the Government to implement meters in all the Taxis in Goa forthwith, and also to come out with strong legislations, to enforce the taxi permit conditions, so that the tourists, as well as the locals are not over charged, as Goa is getting a bad name on account of high handedness of certain taxi operators.”

Shri Nilesh Cabral, MLA spoke on the Resolution:

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

6. **DISCUSSION AND VOTING OF THE FOLLOWING DEMAND FOR GRANTS, 2017-18(DAY-5)**

Shri Mauvin Godinho, the Hon. Minister for Panchayats, moved the Demand No. 31 - Panchayats

Cut Motions tabled by S/Shri Chandrakant Kavalekar, the Hon. Leader of Opposition, Pratapsingh Rane, Digambar Kamat, Dayanand Sopte, Ravi Naik and Smt. Jennifer Monserrate, MLAs' were moved to Demand No. 31.

The following Members took part in the Debate:

1. Shri Dayanand Sopte, MLA
2. Shri Nilkanth Harlankar, MLA
3. Shri Churchill Alemao, MLA
4. Shri Clafasio Dias, MLA
5. Smt. Alina Saldhana, MLA
6. Shri Glenn Souza Ticlo, MLA
7. Shri Prasad Gaonkar, MLA
8. Shri Wilfred D'Sa, MLA
9. Shri Nilesh Cabral, MLA
10. Shri Deepak Pauskar, MLA
11. Shri Pravin Zantye, MLA
12. Shri Carlos Almeida, MLA
13. Shri Isidore Fernandes, MLA
14. Shri Francisco Silveira, MLA
15. Shri Aleixo R. Lourenco, MLA
16. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Mauvin Godinho, the Hon. Minister for Panchayats, replied to the Debate.

The Cut Motions to Demand No. 31 at Sl. Nos. 1 to 6 of list No. 5 circulated separately were put to vote and negatived.

The Demand No. 31 was put to vote and passed.

(7) GOVERNMENT BILL INTRODUCED

Sl. No.	Title of the Bill	Name of the Minister who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill
1.	The Goa Agricultural Tenancy (Amendment) Bill, 2017	Shri Rohan Khaunte, the Hon. Minister for Revenue	28.7.2017

DATE OF SITTING OF THE SESSION

31.7.2017

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B, 2A, 3B and 4A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) POSTPONED UNSTARRED QUESTIONS LAID ON THE TABLE

(a) Postponed Unstarred Question No. 26 tabled by Shri Digambar Kamat, MLA regarding 'Notified Outline Development Plans' (originally slated for answer on 24.07.2017) was laid on the Table.

(b) Postponed Unstarred Question No. 33 tabled by Shri Digambar Kamat, MLA regarding 'Plans for Development of existing Wholesale Fish Market by SGPDA' (originally slated for answer on 24/07/2017) was laid on the Table.

(3) UNSTARRED QUESTIONS

(a) Replies Postponed:-

Replies to Unstarred Question Nos. 15, 26 and 33 were postponed to 07/08/2017.

(b) Replies Laid:-

Replies to rest of the Questions in Unstarred list (Corrected) were laid on the Table.

2. PAPERS LAID ON THE TABLE

(1) Shri Manohar Parrikar, the Hon. Chief Minister laid the Performance Budget 2017-18 in respect to Science, Technology & Environment (Demand No.72).

(2) Shri Manohar Parrikar, the Hon. Chief Minister laid the following:

- (a) The Annual Report of Goa State Pollution Control Board for the year 2016 - 2017.
- (b) Action Taken Report of Finance Department for the year 2016 -2017.

The following Notifications published in Official Gazette under Rules /Regulations/Sub-Rules/Bye-Laws:

- (a) Notification No. 8/297/STE-DIR/455 dated 27/07/2016 dated 27/05/2016 published in the Official Gazette Series-II No. 18 dated 04/08/2016.
- (b) Notification No. 3-209-2012/STE-DIR/Part-6/482 dated 01/08/2016 published in the Official Gazette Series-II No. 19 dated 11/08/2016.
- (c) Notification No. 63/10/2013/STE-DIR/559 dated 184/08/2016 published in the Official Gazette Series-I No. 21 dated 25/08/2016.
- (d) Notification No. 3-157-2009/STE-DIR/Part-II/SWMC/164 dated 29/09/2016 published in the Official Gazette Series-I No. 26 dated 29/09/2016 (Extraordinary).
- (e) Notification No. 3-281-2016/STE-DIR/ SWMC/210 dated 28/11/2016 published in the Official Gazette Series-II No. 35 dated 01/12/2016.

3. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18 (DAY-6)

Shri Manohar Parrikar, the Hon. Chief Minister moved the following Demands:

- Demand No. 19 - Industries, Trade & Commerce
- Demand No. 27 - Official Language
- Demand No. 58 - Women and Child Development
- Demand No. 67 - Port Administration
- Demand No. 68 - Forests
- Demand No. 69 - Handicraft, Textile and Coir
- Demand No. 71 - Co-operation
- Demand No. 72 - Science, Technology and Environment
- Demand No. 80 - Legal Metrology

Shri Vinoda Paleincar, the Hon. Minister for Water Resources moved the following Demands:

- Demand No. 66 - Fisheries
- Demand No. 74 - Water Resources

Cut Motions tabled by S/Shri Chandrakant Kavalekar, (the Hon. Leader of Opposition), Pratapsingh Rane, Nilkanth Harlankar and Filipe Nery Rodrigues, MLAs were moved to Demand Nos. 19, 27, 58, 66, 67, 68, 69, 71, 72, 74 and 80.

The following Members took part in the Debate:

1. Shri Pratapsingh Rane, MLA
2. Shri Filipe Nery Rodrigues, MLA
3. Shri Subhash Shirodkar, MLA
4. Shri Churchill Alemao, MLA

5. Shri Digambar Kamat, MLA
6. Shri Milind Naik, MLA
7. Smt. Alina Saldanha, MLA
8. Shri Dayanand Sopte, MLA
9. Smt. Jennifer Monserrate, MLA
10. Shri Aleixo R. Lourenco, MLA
11. Shri Isidore Fernandes, MLA
12. Shri Nilkanth Harlankar, MLA
13. Shri Nilesh Cabral, MLA
14. Shri Deepak Pauskar, MLA
15. Shri Clafasio Dias, MLA
16. Shri Glenn Souza Ticlo, MLA
17. Shri Rajesh Patnekar, MLA
18. Shri Michael Lobo, the Hon. Dy. Speaker
19. Shri Wilfred D'Sa, MLA
20. Shri Prasad Gaonkar, MLA
21. Shri Francisco Silveira, MLA
22. Shri Carlos Almeida, MLA
23. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Vinoda Paleincar, the Hon. Minister for Water Resources replied to the Debate.

Shri Manohar Parrikar, the Hon. Chief Minister replied to the Debate.

Cut Motions to Demand No. 19 at Sl. Nos. 1 to 12 of list No. 6 circulated separately were put to vote and negated.

Cut Motions to Demand No. 27 at Sl. Nos. 1 and 2 of list No. 6 circulated separately were put to vote and negated.

Cut Motions to Demand No. 58 at Sl. Nos. 1 to 4 of list No. 6 circulated separately were put to vote and negated.

Cut Motions to Demand No. 66 at Sl. Nos. 1 to 11 of list No. 6 circulated separately were put to vote and negated.

Cut Motions to Demand No. 67 at Sl. Nos. 1 to 7 of list No. 6 circulated separately were put to vote and negated.

Cut Motions to Demand No. 68 at Sl. Nos. 1 to 12 of list No. 6 circulated separately were put to vote and negated.

Cut Motions to Demand No. 69 at Sl. Nos. 1 to 3 of list No. 6 circulated separately were put to vote and negated.

Cut Motions to Demand No. 71 at Sl. Nos. 1 to 4 of list No. 6 circulated separately were put to vote and negated.

Cut Motions to Demand No. 72 at Sl. Nos. 1 to 8 of list No. 6 circulated separately were put to vote and negated.

Cut Motions to Demand No. 74 at Sl. Nos. 1 to 10 of list No. 6 circulated separately were put to vote and negated.

Cut Motion to Demand No. 80 of list No. 6 circulated separately was put to vote and negated.

Demand Nos. 19, 27, 58, 66, 67, 68, 69, 71, 72, 74 and 80 were put to vote and passed.

DATE OF SITTINGS OF THE SESSION

1.8.2017

1. QUESTIONS

1. STARRED QUESTIONS

(a) **Questions Answered:-**

Starred Questions at Sl. Nos. 1A, 2B and 3C for the day were orally answered.

(b) **Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

2. UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

1. Shri Aleixo R. Lourenco, MLA made a mention about the temporary stoppage of drinking water supplied by PWD at Camurlim, Raia due to breakdown of pipeline and noticed that the PWD did not have the manpower, machinery and vehicle.

Shri Ramkrishna Dhavalikar, Minister For Pwd replied to the Mention.

2. Shri Prasad Gaonkar, MLA made a mention about the alleged illegal hill cutting and marking of plots in Sanguem Constituency.

3. CONGRATULATORY MOTIONS

(1) Shri Govind Gaude, Minister for Art and Culture moved the following:

“This House congratulates Shri Raju Nayak, a prominent journalist and editor of Lokamat-Goa for getting Acharya Atre Award for his contribution in the journalism thus encouraging the journalists and also inspiring a young generation to take up journalism with greater vigor.”

The following Members spoke on the Motion:-

1. Shri Govind Gaude, the Hon. Minister for Art & Culture
2. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

3. Shri Manohar Azgaonkar, the Hon. Minister for Sports
4. Shri Digambar Kamat, MLA
5. Shri Manohar Parrikar, the Hon. Chief Minister
6. Dr. Pramod Sawant, the Hon. Speaker

The Motion was adopted unanimously.

(2) S/Shri Nilkanth Halankar and Dayanand Sopte, MLAs moved the following:
“This House congratulates Master Gurudatta V. Kulkarni and Miss Vaishnavi Joshi for being awarded Balshree in the field of Hindustani Vocal Creative Performance category represented from Bal Bhavan Goa and also recipient of Gomant Bal Bhushan.”

The following Members spoke on the Motion:-

1. Shri Nilkanth Harlankar, MLA
2. Shri Dayanand Sopte, MLA
3. Shri Manohar Azgaonkar, the Hon. Minister for Sports
4. Dr. Pramod Sawant, the Hon. Speaker

The Motion was adopted unanimously.

4. CONDOLATORY MOTION

S/Shri Churchill Alemao and Nilesh Cabral, MLAs moved the following:
“This House condoles the sad and untimely demise of Smt. Monica Dias, Chairperson of Goa Khadi Board whilst undergoing Coronary Bypass and Aortic Valve Replacement Surgery at Lilavati Hospital, Mumbai yesterday i.e. 31.07.2017.”

The following Members spoke on the Condolatory Motion:

1. Shri Churchill Alemao, MLA
2. Shri Digambar Kamat, MLA
3. Shri Luizinho Faleiro, MLA
4. Shri Aleixo R. Lourenco, MLA
5. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning
6. Shri Filipe Nery Rodrigues, MLA
7. Shri Manohar Azgaonkar, the Hon. Minister for Sports
8. Smt. Alina Saldanha, MLA
9. Shri Isidore Fernandes, MLA
10. Shri Nilesh Cabral, MLA

11. Shri Rajesh Patnekar, MLA
12. Shri Francisco Silveira, MLA
13. Shri Carlos Almeida, MLA
14. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
15. Shri Manohar Parrikar, the Hon. Chief Minister
16. Shri Michael Lobo, the Hon. Dy. Speaker

The House stood in silence for one minute as a mark of respect to the departed soul.

5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18 (DAY-7)

Shri Manohar Parrikar, the Hon. Chief Minister moved the following Demands:

- Demand No. 8 - Treasury & Accounts Administration, North Goa
- Demand No. 9 - Treasury & Accounts Administration, South Goa
- Demand No. 11 - Excise
- Demand No. 12 - Commercial Taxes
- Demand No. 30 - Small Savings & Lotteries
- Demand No. 32 - Finance
- Demand No. 56 - Information and Publicity
- Demand No. 83 - Mines

Shri Vijai Sardesai, the Hon. Minister Town & Country Planning moved the following Demands:

- Demand No. 54 - Town & Country Planning
- Demand No. 64 - Agriculture

Cut Motions tabled by S/Shri Chandrakant Kavalekar, (the Hon. Leader of Opposition), Pratapsingh Rane, Dayanand Sopte, Nilkanth Halarnkar and Filipe Nery Rodrigues, MLAs were moved to Demand Nos. 8, 9, 11, 12, 30, 32, 54, 56, 64 and 83.

The following Members took part in the Debate:

1. Shri Digambar Kamat,
2. Smt. Jennifer Monserrate,
3. Shri Pratapsingh Rane,
4. Shri Filipe Nery Rodrigues, MLA
5. Shri Subhash Shirodkar, MLA

6. Shri Dayanand Sopte, MLA
7. Shri Clafasio Dias, MLA
8. Smt. Alina Saldanha, MLA
9. Shri Churchill Alemao, MLA
10. Shri Aleixo R. Lourenco, MLA
11. Shri Wilfred D'Sa, MLA
12. Shri Isidore Fernandes, MLA
13. Shri Prasad Gaonkar, MLA
14. Shri Nilesh Cabral, MLA
15. Shri Francisco Silveira, MLA
16. Shri Glenn Souza Ticlo, MLA
17. Shri Carlos Almeida, MLA
18. Shri Deepak Pauskar, MLA
19. Shri Antonio Fernandes, MLA
20. Shri Michael Lobo, the Hon. Dy. Speaker
21. Shri Nilkanth Halarnkar, MLA
22. Shri Rajesh Patnekar, MLA
23. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Vijai Sardesai, the Hon. Minister Town & Country Planning replied to the Debate.

Shri Manohar Parrikar, the Hon. Chief Minister replied to the debate.

Cut Motions to Demand No. 8 at Sl. Nos. 1 to 4 of list No. 7 circulated separately were put to vote and negated.

Cut Motions to Demand No. 9 at Sl. Nos. 1 to 4 of list No. 7 circulated separately were put to vote and negated.

Cut Motions to Demand No. 11 at Sl. Nos. 1 to 5 of list No. 7 circulated separately were put to vote and negated.

Cut Motions to Demand No. 12 at Sl. Nos. 1 and 2 of list No. 7 circulated separately were put to vote and negated.

Cut Motions to Demand No. 30 at Sl. Nos. 1 to 3 of list No. 7 circulated separately were put to vote and negated.

Cut Motions to Demand No. 32 at Sl. Nos. 1 to 3 of list No. 7 circulated separately were put to vote and negated.

Cut Motions to Demand No. 54 at Sl. Nos. 1 to 8 of list No. 7 circulated separately were put to vote and negated.

Cut Motions to Demand No. 56 at Sl. Nos. 1 to 7 of list No. 7 circulated separately were put to vote and negated.

Cut Motions to Demand No. 64 at Sl. Nos. 1 to 14 of list No. 7 circulated separately were put to vote and negated.

Cut Motions to Demand No. 83 at Sl. Nos. 1 to 11 of list No. 7 circulated separately were put to vote and negated.

Demand Nos. 8, 9, 11, 12, 30, 32, 54, 56, 64 and 83 were put to vote and passed.

6. GOVERNMENT BILL-CONSIDERED AND PASSED

Shri Manohar Parrikar, the Hon. Chief Minister moved that the Goa Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 to 9, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

DATE OF SITTING OF THE SESSION

2.8.2017

1. QUESTIONS

1. STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C, 2A, 3B, 5A, 6A and 7A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

2.UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

1. Shri Rajesh Patnekar, MLA made a mention about the dilapidated condition of the old bridge at Manasbagh, Mulgao.

Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD replied to the Mention.

2. Shri Pratapsingh Rane, MLA made a mention regarding Karnataka Government filing fresh affidavit in the Supreme Court regarding Khalsa Bhandara Project stating that they have already completed the project in diverting the Mhadei River.

Shri Manohar Parrikar, the Hon. Chief Minister replied to the Mention.

3. **CONGRATULATORY MOTIONS**

(1) Shri Govind Gaude, the Hon. Minister for Art And Culture and Shri Chandrakant Kavalekar, (the Hon. Leader of Opposition) moved the following:

“This House congratulates Shri Mahabaleshwar Sail, a prominent Literaturist a renowned bi-lingual Writer (Konkani and Marathi) for getting this years prestigious National Level Saraswati Sanmman Puraskar.”

(2) Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD moved the following:

“This House congratulates Shri Gautam Kamat Bambolkar, US based Goan from Bandora, Ponda Goa, for winning three Awards at the Moscow International Foto Awards 2017 and making Goa in particular and India in general proud, internationally.”

The following Members spoke on the Motions:-

1. Shri Govind Gaude, the Hon. Minister for Art & Culture
2. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
3. Shri Isidore Fernandes, MLA
4. Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD
5. Dr. Pramod Sawant, the Hon. Speaker

The Motions were adopted unanimously.

4. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18 (DAY-8)**

Shri Vishwajit Rane, the Hon. Minister for Health moved the following Demands:

- | | | |
|--------------|---|---|
| Demand No.47 | - | Goa Medical College |
| Demand No.48 | - | Health Services |
| Demand No.49 | - | Institute of Psychiatry & Human Behaviour |
| Demand No.51 | - | Goa Dental College |
| Demand No.53 | - | Food & Drugs Administration |

Shri Francis D'Souza, the Hon. Minister for Law moved the following Demands:

Demand No.55 - Municipal Administration

Demand No.62 - Law

Cut Motions tabled by S/Shri Chandrakant Kavalekar, (the Hon. Leader of Opposition), Pratapsingh Rane, Digambar Kamat and Nilkanth Halarnkar, MLAs were moved to Demand Nos. 47, 48, 49, 51, 53, 55 and 62.

The following Members took part in the debate:

1. Shri Nilkanth Halarnkar, MLA
2. Shri Pratapsingh Rane, MLA
3. Shri Churchill Alemao, MLA
4. Shri Filip Nery Rodrigues, MLA
5. Shri Aleixo R. Lourenco, MLA
6. Shri Isidore Fernandes, MLA
7. Shri Digambar Kamat, MLA
8. Smt. Jennifer Monserrate, MLA
9. Shri Glenn Souza Ticlo, MLA
10. Smt. Alina Saldanha, MLA
11. Shri Milind Naik, MLA
12. Shri Prasad Gaonkar, MLA
13. Shri Rajesh Patnekar, MLA
14. Shri Antonio Fernandes, MLA
15. Shri Carlos Almeida, MLA
16. Shri Deepak Pauskar, MLA
17. Shri Clafasio Dias, MLA
18. Shri Nilesh Cabral, MLA
19. Shri Francisco Silveira, MLA
20. Shri Pravin Zantye, MLA
21. Shri Michael Lobo, the Hon. Dy. Speaker
22. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Vishwajit Rane, the Hon. Minister for Health replied to the debate.

Shri Francis D'Souza, the Hon. Minister for Law replied to the debate.

Cut Motions to Demand No. 47 at Sl. Nos. 1 to 7 of list No. 8 circulated separately were put to vote and negated.

Cut Motions to Demand No. 48 at Sl. Nos. 1 to 8 of list No. 8 circulated separately were put to vote and negated.

Cut Motions to Demand No. 49 at Sl. Nos. 1 and 2 of list No. 8 circulated separately were put to vote and negated.

Cut Motions to Demand No. 51 at Sl. Nos. 1 to 4 of list No. 8 circulated separately were put to vote and negated.

Cut Motions to Demand No. 53 at Sl. Nos. 1 to 4 of list No. 8 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 55 at Sl. Nos. 1 to 6 of list No. 8 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 62 at Sl. Nos. 1 and 2 of list No. 8 circulated separately were put to vote and negatived.

Demand Nos. 47, 48, 49, 51, 53, 55 and 62 were put to vote and passed.

5. GOVERNMENT BILL-INTRODUCED

The Goa Compensation to the Project Affected Persons and Vesting of Land in the Government Bill, 2017.

6. GOVERNMENT BILL-CONSIDERED AND PASSED

Shri Rohan Khaunte, Minister for Revenue moved that the Goa Agricultural Tenancy (Amendment) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

The following Members spoke on the Bill:

1. Shri Nilesh Cabral, MLA
2. Shri Pratapsingh Rane, MLA
3. Shri Digambar Kamat, MLA
4. Shri Aleixo R. Lourenco, MLA
5. Shri Michael Lobo, the Hon. Dy. Speaker
6. Shri Dayanand Sopte, MLA
7. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
8. Shri Manohar Parrikar, the Hon. Chief Minister
9. Shri Manohar Azgaonkar, the Hon. Minister for Sports
10. Shri Rohan Khaunte, the Hon. Minister for Revenue

Clauses 2 to 19, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

DATE OF SITTING OF THE SESSION

3.8.2017

1.QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2C, 3C, 4B, 5B and 6A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2)POSTPONED UNSTARRED QUESTION LAID ON THE TABLE

(a)Postponed Unstarred Question No. 90 tabled by Shri Wilfred D'Sa, MLA regarding 'Schemes for Schedule Tribe Community' (originally slated for answer on 20.07.2017) was laid on the Table.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

1. Shri Filipe Nery Rodrigues, MLA, made a mention regarding the dust pollution at Sao Jose De Areal and surrounding areas created by Goa Carbon Factory located in the vicinity.

Shri Manohar Parrikar, the Hon.Chief Minister replied to the Mention.

2. Shri Churchill Alemao, MLA, made a mention about the private land along the river Sal on Cavelossim side is being utilized for private landing of trawlers and other allied activities by an individual.

3. Shri Dayanand Sopte, MLA, made a mention about the Law not being enacted or made any provision in the Revenue Law to include the successors of the Tenants (farmers) of Pernem Taluka after their death.

Shri Rohan Khaunte, the Hon. Minister for Revenue replied to the Mention.

4. Shri Chandrakant Kavalekar, (the Hon. Leader of Opposition) made a mention about the colossal waste of treated water from Opa water treatment plant by private tankers

entrusted with a job of supplying water to needy by releasing it in gutters to avoid transportation to remote places while taking full payment from the PWD.

Shri Ramkrishna Dhavalikar, the Hon. Minister For PWD replied to the Mention.

3. CONGRATULATORY MOTIONS

1. Shri Rajesh Patnekar, MLA moved the following:

“This House congratulates Miss Shikha Pandey for being first Goan Women Cricketer and Pace bowler for performing well while representing Indian Women’s Cricket team in recently concluded for the Women’s Cricket World Cup held in England achieving runner-up place and also congratulating Tracy Fernandes for representing Indian Women’s Cricket team as Indian Team ‘s Physiotherapist.”

The following Members spoke on the Motion:-

1. Shri Rajesh Patnekar, MLA
2. Shri Jayesh Salgaonkar, the Hon. Minister for Housing
3. Shri Churchill Alemao, MLA
4. Shri Rohan Khaunte, the Hon. Minister for Revenue
5. Smt. Alina Saldanha, MLA
6. Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD
7. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
8. Shri Manohar Azgaonkar, the Hon. Minister for Sports

The Motion was adopted unanimously.

2. Shri Michael Lobo, the Hon. Deputy Speaker, moved the following:

“This House congratulates Master Ankur Kankonkar for his dedication and persistence in obtaining excellence in B.Sc. Computer Science with 95% marks, despite having lost his vision. This achievement will always be an inspiration for the youth of Goa.”

The following Members spoke on the Motion:-

Shri Michael Lobo, the Hon. Dy. Speaker

1. Shri Churchill Alemao, MLA
2. Shri Isidore Fernandes, MLA
3. Shri Manohar Parrikar, the Hon. Chief Minister
4. Dr. Pramod Sawant, the Hon. Speaker

The Motion was adopted unanimously.

4. PAPER LAID ON THE TABLE

Shri Manohar Parrikar, the Hon. Chief Minister laid the Performance Budget 2017-18 in respect to (Demand No.33), Revenue Department.

5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-9)

Shri Manohar Parrikar, the Hon.Chief Minister moved the following Demands:

Demand No. 34 - School Education

Demand No. 35 - Higher Education

Demand No. 36 - Technical Education

Demand No. 37 - Government Polytechnic, Panaji

Demand No. 38 - Government Polytechnic, Bicholim

Demand No. 39 - Government Polytechnic, Curchorem

Demand No. 40 - Goa College of Engineering

Demand No. 41 - Goa Architecture College

Demand No. 44 - Goa College of Art

Demand No. 50 - Goa College of Pharmacy

Cut Motions tabled by S/Shri Chandrakant Kavalekar, (the Hon. Leader of Opposition), Pratapsingh Rane, Digambar Kamat, Aleixo R. Lourenco and Smt. Jennifer Monserrate, MLAs were moved to Demand Nos. 34, 35, 36, 37, 38, 39, 40, 41, 44 and 50

The following Members took part in the Debate:

1. Shri Pratapsingh Rane, MLA
2. Shri Filipe Nery Rodrigues, MLA
3. Shri Subhash Shirodkar, MLA
4. Shri Nilkanth Halarnkar, MLA
5. Shri Dayanand Sopte, MLA
6. Shri Isidore Fernandes, MLA
7. Shri Churchill Alemao, MLA
8. Shri Aleixo R. Lourenco, MLA
9. Shri Deepak Pauskar, MLA
10. Shri Glenn Souza Ticlo, MLA
11. Shri Prasad Gaonkar, MLA
12. Shri Clafasio Dias, MLA
13. Shri Milind Naik, MLA
14. Shri Rajesh Patnekar, MLA
15. Shri Francisco Silveira, MLA
16. Smt. Alina Saldanha, MLA

17. Shri Carlos Almeida, MLA
18. Shri Nilesh Canral, MLA
19. Shri Pravin Zantye, MLA
20. Shri Michael Lobo, MLA
21. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Manohar Parrikar, the Hon. Chief Minister replied to the Debate.

Cut Motions to Demand No. 34 at Sl. Nos. 1 to 11 of list No. 9 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 35 at Sl. Nos. 1 to 4 of list No. 9 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 36 at Sl. Nos. 1 and 2 of list No. 9 circulated separately were put to vote and negatived.

Cut Motion to Demand No. 37 of list No. 9 circulated separately was put to vote and negatived.

Cut Motion to Demand No. 38 of list No. 9 circulated separately was put to vote and negatived.

Cut Motion to Demand No. 39 of list No. 9 circulated separately was put to vote and negatived.

Cut Motion to Demand No. 40 of list No. 9 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 41 at Sl. Nos. 1 and 2 of list No. 9 circulated separately were put to vote and negatived.

Cut Motion to Demand No. 44 of list No. 9 circulated separately was put to vote and negatived.

Cut Motion to Demand No. 50 of list No. 9 circulated separately was put to vote and negatived.

Demand Nos. 34, 35, 36, 37, 38, 39, 40, 41, 44 and 50 were put to vote and passed.

6. GOVERNMENT BILLS-INTRODUCED

(1) The Goa Value Added Tax (Tenth Amendment) Bill, 2017.

(2) The Goa Appropriation Acts (Repeal) Bill, 2017.

(3) The Goa Excise Duty (Amendment) Bill, 2017.

(4) The Goa Protection of Interests of Depositors (in Financial Establishments) (Amendment) Bill, 2017.

(4) The Goa Requisition and Acquisition of Property Bill, 2017.

DATE OF SITTING OF THE SESSION

4.8.2017

1. QUESTIONS

a. POSTPONED STARRED QUESTIONS ORALLY ANSWERED

(a) Postponed Starred Question No. 1B tabled by Shri Nilesh Cabral, MLA regarding 'Violation of C.C.S. Conduct Rules by Employee of Goa Electricity Department' (originally slated for answer on 28.07.2017) was orally answered.

(b) Postponed Starred Question No.12B tabled by Shri Isidore Fernandes, MLA regarding 'Patients admitted in Goa Medical College' (originally slated for answer on 28.07.2017) was orally answered.

b. STARRED QUESTIONS

(c) Questions Answered:-

Starred Questions at Sl. Nos. 1B, 2A, 3, 4B and 5B for the day were orally answered.

(d) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

2. UNSTARRED QUESTIONS

Replies Laid:-

(a) Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

(1) Shri Antonio Fernandes, MLA, made a mention about the Panaji-Ribandar cause-way is not safe due its existence along the River Mandovi without the barriers/railings along the river side.

Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD replied to the Mention.

(2) Shri Isidore Fernandes, MLA, made a mention regarding the iron Bridge at Dedki Tar connecting Sadolxem and Mangan can collapse any moment, which can be danger to the life of the people.

Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD replied to the Mention.

(3) **CONGRATULATORY MOTIONS**

1. Shri Nilesh Cabral, MLA moved the following:

“This House congratulates Shri Sandesh Sonu Naik resident of Ribandar who have awarded “The outstanding Achiever of the Year Award” the top lion award from CITY & GUILDS, London and is the first Asian who win the lion award from CITY and GUILDS, London also was chosen for the award from over 20 lakhs students worldwide.”

(2) Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD moved the following:

“This House congratulates Antruz Lalitak for being declared as the best Cultural Institution 2016-2017 by Directorate of Arts & Culture for their achievement in Arts & Cultural field.”

The following Members spoke on the Motions:-

1. Shri Nilesh Cabral, MLA
2. Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD
3. Shri Govind Gaude, the Hon. Minister for Art & Culture
4. Dr. Pramod Sawant, the Hon. Speaker

The Motions were adopted unanimously.

(4) **PAPERS LAID ON THE TABLE**

Shri Manohar Parrikar, the Hon. Chief Minister laid the following Audit Report and Annual Report:

(a) The Statutory Audit Report of the Goa Sharva Shiksha Abhiyan for the year 2015 - 2016.

(b) 28th Annual Report of Goa Public Service Commission for the year 2015-2016.

(5) **CALLING ATTENTION**

Shri Nilkanth Halarnkar, MLA called the attention of Hon. Minister for Panchayats to the following:

“Fear and anxiety in the minds of the people of Colvale for having taken resolutions by the Village Panchayat Colvale for various development works to be undertaken under Village Panchayat fund have been recorded in the proceedings book without discussing the same in the fortnightly meeting held on 28.06.2017, which were neither on the agenda nor discussions were held on the subject. Action Government intends to take in the matter.”

Shri Mauvin Godinho, the Hon. Minister for Panchayats made a statement in regard thereto.

Shri Nilkanth Halarnkar, MLA sought clarifications.

(6) POSTPONED PRIVATE MEMBERS' RESOLUTIONS

(1) Postponed Resolution called by Shri Rajesh Patnekar, MLA originally slated for answer on 28/7/2017.

“This House strongly recommends the Government that the Primary Health Centre of Bicholim be upgraded to Community Health Centre.”

Shri Rajesh Patnekar, MLA spoke on the Resolution:

Shri Vishwajit Rane, the Hon. Minister for Health replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(2) Postponed Resolution called by Shri Chandrakant Kavalekar, (the Hon. Leader of Opposition) originally slated for answer on 28/7/2017.

“This House strongly recommends the Government to allay the sufferings of the people by ensuring that the Mediclaim Schemes sanctioned for availing of various medical treatments, facilities, etc. due to non-payment of previous bills raised by them, the patients are forced to pay the Hospitals by arranging their own money and then seek re-imbusement from the Government.”

The following Members spoke on the Resolution:

1. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
2. Shri Filipe Nery Rodrigues, MLA
3. Shri Nilesh Cabral, MLA

Shri Vishwajit Rane, the Hon. Minister for Health replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

7. PRIVATE MEMBERS' RESOLUTIONS

(1) Shri Rajesh Patnekar, MLA moved the following:

“This House unanimously resolves the Government to construct a foot bridge between Maneri and Kumyamal at Village Panchayat Salem.”

Shri Rajesh Patnekar, MLA spoke on the Resolution:

Shri Ramkrishna Dhavalikar, the Hon.Minister for PWD replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(2) Shri Prasad Gaonkar, MLA moved the following:

“This House strongly recommends the Government to upgrade the Primary Health Centre at Sanguem, in order to provide good facility and health care immunity to the residents of Sanguem.”

Shri Prasad Gaonkar, MLA spoke on the Resolution:

Shri Vishwajit Rane, the Hon. Minister for Health replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

3. The following Resolution tabled by Shri Ravi Naik, MLA was not moved as the Member concerned was not present in the House:

“This House strongly recommends the Government to construct a by-pass road from Ponda Tisk, Dhavali upto Borim bridge, which is at a stretch of 4 kms in order to avoid traffic congestion and prevent major road accidents as the existing road is very narrow.”

(4) Shri Rajesh Patnekar, MLA moved the following:

“This House strongly recommends the Government to take immediate steps to commence the construction work for the bridge connecting villages Surla and Volvoi on river Mandovi in Sanquelim and Priol Constituency.”

Shri Rajesh Patnekar, MLA spoke on the Resolution:

Shri Ramkrishna Dhavalikar, Minister for PWD replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

- (5) Shri Chandrakant Kavalekar, (the Hon. Leader of Opposition) moved the following:

“This House strongly recommends the Government to include the Government servants in Deen Dayal Swasthya Seva Yojana Scheme (DDSSY) of the Directorate of Health Services.”

The following Members spoke on the Resolution:

1. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
2. Shri Nilesh Cabral, MLA
3. Shri Manohar Parrikar, the Hon. Chief Minister

Shri Vishwajit Rane, the Hon. Minister for Health replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(8) DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-10)

Shri Rohan Khaunte, the Hon. Minister for Revenue moved the following Demands:

- | | | |
|---------------|---|---------------------------|
| Demand No. 7 | - | Settlement & Land Records |
| Demand No. 15 | - | Collectorate, North Goa |
| Demand No. 16 | - | Collectorate, South Goa |
| Demand No. 33 | - | Revenue |
| Demand No. 82 | - | Information Technology |

Cut Motions tabled by S/Shri Chandrakant Kavalekar, (the Hon. Leader of Opposition), Pratapsingh Rane, Filipe Nery Rodrigues and Clafasio Dias, MLAs' were moved to Demand Nos. 7, 15, 16, 33 and 82.

The following Members took part in the Debate:

1. Shri Pratapsingh Rane, MLA
2. Shri Filipe Nery Rodrigues, MLA
3. Shri Digambar Kamat, MLA
4. Shri Dayanand Sopte, MLA
5. Smt. Alina Saldanha, MLA
6. Shri Churchill Alemao, MLA
7. Shri Prasad Gaonkar, MLA

8. Shri Nilesh Cabral, MLA
9. Shri Michael Lobo, the Hon. Dy. Speaker
10. Shri Rajesh Patnekar, MLA
11. Shri Aleixo R. Lourenco, MLA
12. Shri Antonio Fernandes, MLA
13. Shri Isidore Fernandes, MLA
14. Shri Clafasio Dias, MLA
15. Shri Wilfred D'Sa, MLA
16. Shri Glenn Souza Ticlo, MLA
17. Shri Pravin Zantye, MLA
18. Shri Francis Silveira, MLA
19. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Rohan Khaunte, the Hon. Minister for Revenue replied to the Debate.

Cut Motions to Demand No. 7 at Sl. Nos. 1 to 3 of list No. 10 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 15 at Sl. Nos. 1 to 3 of list No. 10 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 16 at Sl. Nos. 1 to 4 of list No. 10 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 33 at Sl. Nos. 2 to 5 of list No. 10 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 82 at Sl. Nos. 1 to 3 of list No. 10 circulated separately were put to vote and negatived.

Demand Nos. 7, 15, 16, 33 and 82 were put to vote and passed.

9. GOVERNMENT BILLS-INTRODUCED

1. The Goa Preservation of Trees (Amendment) Bill, 2017.
2. The Goa Information Technology Development (Amendment) Bill, 2017.
3. The Goa Highways (Amendment) Bill, 2017.

DATE OF SITTING OF THE SESSION

7.8.2017

1. QUESTIONS

STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C, 2B, 3B, 4B and 6C for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) POSTPONED UNSTARRED QUESTIONS LAID ON THE TABLE

(a) Postponed Unstarred Question No.15 tabled by Shri Chandrakant Kavalekar, Leader of Opposition regarding 'Collection of Infrastructure Tax' (originally slated for answer on 31.07.2017) was laid on the Table.

(b) Postponed Unstarred Question No. 26 tabled by Shri Digambar Kamat, MLA regarding 'Development Permission Files of Commercial Projects referred by Chief Town Planner' (originally slated for answer on 31.07.2017) was laid on the Table.

(c) Postponed Unstarred Question No. 33 tabled by Shri Digambar Kamat, MLA regarding 'Issue of Zoning Certificates by TCP Offices' (originally slated for answer on 31.07.2017) was laid on the Table.

(3) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

(2) ZERO HOUR MENTIONS

(1) Shri Glenn Souza Ticlo, MLA made a mention about the alleged illegal construction coming up in survey no. 96/1, 96/2, 98/12 & 98/13 in Ucassaim Village.

Shri Mauvin Godinho, the Hon.Minister for Panchayats replied to the Mention.

(2) Shri Rajesh Patnekar, MLA made a mention about the nuisance created by bisons by destroying the crops of the farmers and which pose danger for human lives of Menkurem village.

Shri Manohar Parrikar, the Hon. Chief Minister replied to the Mention.

(3) S/Shri Francisco Silveira and Churchill Alemao, MLAs' made a mention about the RFID cards for fishermen which are not issued to their crew incurring losses to the fishermen community.

Shri Vinoda Paliencar, the Hon. Minister for Fisheries replied to the Mention.

(3) OBITUARY REFERENCES

Dr. Pramod Sawant, the Hon. Speaker made Obituary References to the following:

(1) **Late Dr. V. R. Rao**, former Chairman of ISRO, recipient of Padma Bhushan, Padma Vibhushan, Instrumental in promoting India's Space Programme, launch of ASLV rocket in 1992, launch of PSLV in 1995 and also responsible for the successful launch of INSAT which gave thrust to Telecom revolution in India, who passed away on 24th July,2017

(2) **Late Prof. Yash Pal**, famous Scientist, educationist and leading Science Communicator in India, recipient of Padma Bhushan, Padma Vibhushan who passed away on 24th July, 2017

(3) **Late Ustad Sayeeduddin Dagar**, a “Dhrupad” exponent, and one of the iconic seven brothers of the 20th generation of the Dagarvani gharana, who passed away on 30th July, 2017.

(4) **Late Shri Vassudev Kamat**, prominent and Senior most freedom fighter from Ibhrampur who passed away on 25th July, 2017;

(5) **Late Bhai Punjabrao Chavan**, a freedom fighter, prominent agriculturist who fought for the Liberation of Goa who passed away on 5th August , 2017; and

(6) **Late Adv. Thalmann Pereira**, well known advocate, State Secretary CPI (M) and noted social activist who passed away on 6th August 2017.

The House stood in silence for one minute, as a mark of respect to the departed souls.

(4) PAPERS LAID ON THE TABLE

Shri Manohar Parrikar, the Hon. Chief Minister laid the following:

- (i) Report of the Comptroller and Auditor General of India of the Government of Goa for the year ended 31st March, 2016.
- (ii) Report of the Comptroller and Auditor General of India on State Finances of the Government of Goa for the year ended 31st March, 2016.
- (iii) Epitome of Audit Reports on Government of Goa for the year ended 31st March, 2016.
- (iv) Appropriation Accounts 2015 – 2016.
- (v) Finance Accounts 2015 – 2016, Volume – I.
- (vi) Finance Accounts 2015 – 2016, Volume – II.
- (vii) Statement Under Sub-Section (2) of Section 3 of Goa State Guarantees Act, 1993 (Goa Act 16 of 1993).

(5) DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18 (DAY-11)

Shri Francis D’Souza, the Hon. Minister for Law moved the following Demands:

- | | | |
|--------------|---|---------------------------------------|
| Demand No. 1 | - | Legislature Secretariat |
| Demand No. 3 | - | District & Sessions Court, North Goa |
| Demand No. 4 | - | District & Sessions Court, South Goa. |
| Demand No. 5 | - | Prosecution |

Demand No. 6 - Election Office
Demand No. 10 - Notary Services

Shri Manohar Parrikar, the Hon. Chief Minister moved the following Demands:

Demand No. 28 - Administrative Tribunal
Demand No. 63 - Rajya Sainik Board
Demand No. 73 - State Election Commission
Charged Expenditure - Raj Bhavan (discussion only)
Charged Expenditure - Debt Services (discussion only)
Charged Expenditure - Goa Public Service Commission
(discussion only)

Cut Motions tabled by S/Shri Chandrakant Kavalekar, (the Hon. Leader of Opposition), Digambar Kamat, Filipe Nery Rodrigues, MLAs' were moved to Demand Nos. 3, 4, 10 and 73

The following Members took part in the debate:

1. Shri Pratapsingh Rane, MLA
 2. Shri Churchill Alemao, MLA
 3. Shri Glenn Souza Ticlo, MLA
 4. Shri Digambar Kamat, MLA
 5. Shri Nilesh Cabral, MLA
 6. Shri Rajesh Patnekar, MLA
 7. Shri Aleixo R. Lourenco, MLA
 8. Shri Francisco Silveira, MLA
 9. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
- Shri Francis D'Souza, the Hon. Minister for Law replied to the Debate.
Shri Manohar Parrikar, the Hon. Chief Minister replied to the Debate.

Cut Motions to Demand No. 3 at Sl. Nos. 1 and 2 of list No. 11 circulated separately were put to vote and negated.

Cut Motion to Demand No. 4 of list No. 11 circulated separately was put to vote and negated.

Cut Motions to Demand No. 10 at Sl. Nos. 1 and 2 of list No. 11 circulated separately were put to vote and negated.

Cut Motions to Demand No. 73 at Sl. Nos. 1 and 2 of list No. 11 circulated separately were put to vote and negated.

Demand Nos. 1, 3, 4, 5, 6, 10, 28, 63 and 73 were put to vote and passed.

(6) INTRODUCTION, CONSIDERATION AND PASSING OF GOA APPROPRIATION (NO.2) BILL, 2017 (RELATING TO BUDGET FOR THE YEAR 2017-18)

Shri Manohar Parrikar, the Hon. Chief Minister moved for leave to introduce the Goa Appropriation (No.2) Bill, 2017 (relating to Budget for the year 2017-18). The leave was granted and the Bill was introduced.

Shri Manohar Parrikar, Chief Minister, moved that the Goa Appropriation (No.2) Bill, 2017 (relating to Budget for the year 2017-18) be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.

The following Members spoke on the Bill:

Shri Pratapsingh Rane, MLA

1. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
2. Shri Manohar Parrikar, the Hon. Chief Minister

Shri Manohar Parrikar, the Hon. Chief Minister moved the Motion that the Bill be passed.

The Motion for passing of the Bill was put to vote and passed.

(7) PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-18 (FIRST BATCH)

Shri Manohar Parrikar, the Hon. Chief Minister presented the Supplementary Demands for Grants for the year 2017-18 (First Batch).

The Supplementary Demands for Grants for the year 2017-2018 (First Batch) were taken up for discussion and voting.

The Supplementary Demands for Grants for the year 2017-2018 (First Batch) were put to vote and passed.

(8) INTRODUCTION, CONSIDERATION AND PASSING OF GOA APPROPRIATION (NO.3) BILL, 2017 (RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-18 (FIRST BATCH))

Shri Manohar Parrikar, the Hon. Chief Minister moved for leave to introduce the Goa Appropriation (No.3) Bill, 2017 (relating to Supplementary Demands for Grants for the year 2017-18 (First Batch)). The leave was granted and Bill was introduced.

Shri Manohar Parrikar, the Hon. Chief Minister moved that the Goa Appropriation (No.3) Bill, 2017 (relating to Supplementary Demands for Grants for the year 2017-18 (First Batch)) be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.

Shri Manohar Parrikar, Chief Minister moved the Motion that the Bill be passed.

The Motion for passing of the Bill was put to vote and passed.

(9) GOVERNMENT BILLS - CONSIDERED AND PASSED

(1) Shri Manohar Parrikar, the Hon. Chief Minister moved that the Goa Value Added Tax (Tenth Amendment) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 5, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(3) Shri Manohar Parrikar, the Hon. Chief Minister moved that the Goa Appropriation Acts (Repeal) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 and 3, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(3) Shri Manohar Parrikar, the Hon.Chief Minister moved that the Goa Excise Duty (Amendment) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(4) Shri Manohar Parrikar, the Hon. Chief Minister moved that the Goa Protection of Interests of Depositors (In Financial Establishments) (Amendment) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 and 3, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(5) Shri Manohar Parrikar, the Hon.Chief Minister moved that the Goa Preservation of Trees (Amendment) Bill, 2017 be taken into consideration.

The following Members spoke on the Bill:

1. Shri Nilesh Cabral, MLA
2. Shri Digambar Kamat, MLA
3. Shri Pratapsingh Rane, MLA
4. Shri Manohar Parrikar, the Hon.Chief Minister
5. Shri Aleixo R. Lourenco, MLA

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 5, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(6) Shri Rohan Khaunte, the Hon.Minister for Revenue moved that the Goa Compensation to the Project Affected Persons and Vesting of Land in the Government Bill, 2017 be taken into consideration.

The following Members spoke on the Bill:

1. Shri Digambar Kamat, MLA
2. Shri Aleixo R. Lourenco, MLA
3. Shri Nilesh Cabral, MLA

4. Shri Luizinho Faleiro, MLA
5. Shri Manohar Parrikar, the Hon. Chief Minister
6. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
7. Shri Rohan Khaunte, the Hon. Minister for Revenue

Division was sought

Infavour: 20

Against: 16

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 9, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(7) Shri Rohan Khaunte, the Hon. Minister for Revenue moved that The Goa Requisition and Acquisition of Property Bill, 2017 be taken into consideration.

During the Consideration stage the Bill was referred to Select Committee consisting of the following Members:-

1. Shri Rohan Khaunte, the Hon. Minister for Revenue---- Chairman
2. Shri Pratapsingh Rane, MLA ---- Member
3. Shri Filipe Nery Rodrigues, MLA ---- Member
4. Shri Aleixo R. Lourenco, MLA ---- Member
5. Shri Nilesh Cabral, MLA ---- Member
6. Shri Carlos Almeida, MLA ---- Member
7. Shri Prasad Gaonkar, MLA ---- Member
8. Smt. Alina Saldanha, MLA ---- Member

(8) Shri Rohan Khaunte, the Hon. Minister for Information Technology moved that the Goa Information Technology Development (Amendment) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 and 3, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(9) Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD moved that the Goa Highways (Amendment) Bill, 2017 be taken into consideration.

The following Members spoke on the Bill:

1. Shri Ravi Naik, MLA
2. Shri Digambar Kamat, MLA
3. Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD
4. Shri Rajesh Patnekar, MLA
5. Shri Aleixo R. Lourenco, MLA
6. Shri Manohar Parrikar, the Hon. Chief Minister
7. Shri Luizinho Faleiro, MLA
8. Shri Nilesh Cabral, MLA

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(10) GOVERNMENT BILL - INTRODUCED CONSIDERED AND PASSED

Shri Vijai Sardesai, the Hon. Minister for Town and Country Planning moved for leave to introduce the Goa Town and Country Planning (Amendment) Bill, 2017. The leave was granted and the Bill was introduced.

Shri Vijai Sardesai, the Hon. Minister for Town and Country Planning moved that the Goa Town and Country Planning (Amendment) Bill, 2017 be taken into consideration.

The following Members spoke on the Bill.

1. Shri Pratapsingh Rane, MLA
2. Shri Vijai Sardesai, the Hon. Minister for Town and Country Planning

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 7, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(11) NOMINATION OF TWO MEMBERS OF THE GOA LEGISLATIVE ASSEMBLY ON THE TOWN AND COUNTRY PLANNING BOARD

The Hon'ble Speaker, made an announcement in the House regarding the nomination of the following two Members on the Town and Country Planning Board:

- i. Shri Glenn Souza Ticlo, MLA and
- ii. Shri Filipe Nery Rodrigues, MLA

(12) **ANNOUNCEMENT OF MEMBERS ON VARIOUS COMMITTEES FOR THE YEAR 2017-2018.**

CONSTITUTION OF COMMITTEES

The Committees of Goa Legislative Assembly have been constituted by Hon'ble Speaker for the Year 2017-2018. The composition of the Committees is as follows:-

Sl. No.	Name of Committee	Names of Members Shri/Smt.	Name of Chairman
1.	PANEL OF PRESIDING MEMBERS (Revised since Bulletin Part II No.16 dt. 2017 Dt. 21-3-2017)	Rajesh Patnekar Nilesh Cabral Isidore Fernandes Filipe Nery Rodrigues	
2.	BUSINESS ADVISORY COMMITTEE (Revised Since Bulletin Part II No.22 of 2017 dt. 24/3/2017)	Speaker Chief Minister Deputy Speaker Law Minister (Special invitee) Leader of Opposition Vijai Sardessai Ramkrishna Dhavlikar Churchill Alemao	Speaker
3.	PUBLIC ACCOUNTS COMMITTEE	Pratapsingh R. Rane Churchill Alemao Nilesh Cabral Jennifer Monserrate Rajesh Patnekar Glenn Souza Ticlo Dayanand Sopte	Pratapsingh R. Rane
4.	COMMITTEE ON PUBLIC UNDERTAKING	Digambar Kamat Milind Naik Glenn Souza Ticlo Jose Luis Carlos Almeida Deepak Pauskar Clafasio Dias Wilfred D'sa	Digambar Kamat

5.	ESTIMATES COMMITTEE	Jose Luis Carlos Almeida Ravi Naik Alina Saldanha Clafasio Dias Luizinho Faleiro Jennifer Monserrate Nilkanth Halarnkar	Jose Luis Carlos Almeida
6.	COMMITTEE ON PRIVILEGES	Dy.Speaker Milind Naik Filipe Nery Rodrigues Dayanand Sopte Nilesh Cabral Isidore Fernandes Glenn Souza Ticlo	Dy. Speaker
7.	COMMITTEE ON DELEGATED LEGISLATION	Alina Saldanha Filipe Nery Rodrigues Luizinho Faleiro Alexio Reginaldo Lourenco Rajesh Patnekar Churchill Alemao Milind Naik	Alina Saldanha
8.	BUDGET COMMITTEE	Nilesh Cabral Alina Saldanha Milind Naik Prasad Gaonkar Francisco Silveira Subhash Shirodkar Isidore Fernandes	Nilesh Cabral
9.	COMMITTEE ON GOVERNMENT ASSURANCES	Glenn Souza Ticlo Prasad Gaonkar Rajesh Patnekar Ravi Naik Wilfred D'sa Antonio Fernandes Deepak Pauskar	Glenn Souza Ticlo
10.	RULES COMMITTEE	Speaker Deputy Speaker Chief Minister Leader of Opposition	Speaker

Ramkrishna Dhavlikar
Vijai Sardessai
Churchill Alemao

- | | | | |
|-----|---------------------------|---|-----------------|
| 11. | COMMITTEE ON
PETITIONS | Rajesh Patnekar
Nilkanth Halarnkar
Alexio Reginaldo Lourenco
Subhash Shirodkar
Alina Saldanha
Pravin Zantye
Antonio Fernandes | Rajesh Patnekar |
| 12. | LIBRARY COMMITTEE | Pravin Zantye
Wilfred D'sa
Jennifer Monserrate
Alexio Reginaldo Lourenco | Pravin Zantye |

(13) VALEDICTORY REMARKS BY SPEAKER

Dr. Pramod Sawant, Speaker made Valedictory Remarks at the conclusion of the Session on the 7th August, 2017.

(14) NATIONAL ANTHEM

The National Anthem was played at the conclusion of the Session on the 7th August and the House was adjourned *sine die* at 5. 08 PM.

STATEMENT I

QUESTIONS

During the Session, 838 notices of Starred and 1,093 notices of Unstarred Questions were received thus amounting to a total of 1,931 Questions. Out of the 838 Starred Questions which were received, 812 Starred Questions were admitted and 85 Starred Questions were replied orally. The replies to the rest of the 727 Starred and 1,093 Unstarred Questions were laid on the Table of the House.

Statistical Information of Starred Questions

Departments	Questions received and admitted as Starred	Converted as Unstarred	Consolidated	Notices Admitted	Replied Orally	Notices laid on the Table	Postponed to next session	Deleted	Transferred as Unstarred
Agriculture	23	20	-	23	3	23	-	-	2
Archives and Archeology	10	7	-	10	3	10	-	-	
Art & Culture	18	13	-	18	5	18	-	-	1
Administrative Reforms	3	3	-	3	-	3	-	-	
Airport	10	8	-	10	2	10	-	-	
Animal Husbandry and Veterinary Services	22	14	2	22	8	22	-	-	1
Civil Supplies	13	10	-	13	3	13	-	1	-
Craftsmen Training	11	8	-	11	3	11	-	-	-
Co-operation	9	7	-	9	2	9	-	-	-
Education	24	19	-	24	5	24	-	-	-
Environment	18	16	-	18	2	18	-	-	1
Election	1	1	-	1	-	1	-	-	-
Finance	27	22	-	27	5	27	-	-	5
Fisheries	6	4	-	6	2	6	-	-	-
Forests	15	12	-	15	3	15	-	-	1
General Administration	3	3	-	3	-	3	-	-	-
Health	61	52	-	61	9	61	-	-	-
Home	45	35	-	45	10	45	-	-	2
Housing Board	11	7	-	11	4	11	-	-	1
Industries	28	21	-	28	7	28	-	-	1
Information & Technology	8	7	-	8	1	8	-	-	-
Information & Publicity	6	5	-	6	1	6	1	-	-
Law, Judiciary & Legislative Affairs	8	8	1	8	-	8	-	-	4
Labour and Employment	7	7	-	7	-	7	-	-	1
Mines & Geology	13	10	-	13	3	13	2	-	-
Museum	2	2	-	2	-	2	-	-	-

N.R.I. Affairs	6	6	-	6	-	6	-	-	1
Official Language	2	1	-	2	1	2	-	-	-
Non Conventional Energy Res.	2	2	-	2	-	2	-	-	-
Panchayati Raj	34	27	-	34	7	34	1	-	-
Personnel	18	16	-	18	2	18	-	-	1
Provedoria	1	1	-	1	-	1	-	-	-
Public Grievances	1	0	-	1	1	1	-	-	-
Power	40	35	-	40	5	40	1	-	-
Planning & Statistics	4	4	-	4	-	4	-	-	-
Public Works Department	53	45	-	53	8	53	1	-	-
Ports	3	2	-	3	1	3	-	-	-
Printing & Stationery	1	1	-	1	-	1	-	-	-
River Navigation	2	2	-	2	-	2	-	-	-
Revenue	55	47	-	55	8	55	-	-	3
Rural Development Agency	7	6	-	7	1	7	-	-	-
Social Welfare	10	6	-	10	4	10	-	-	-
Sports & Youth Affairs	28	25	1	28	3	28	1	-	-
Tourism	40	26	-	40	14	40	-	-	2
Science & Technology	1	1	-	1	-	1	-	-	1
Transport	30	27	-	30	3	30	1	-	-
Tribal Welfare	10	6	-	10	4	10	2	-	-
Town & Country Planning	21	18	-	21	3	21	-	-	2
Urban Development	30	27	-	30	3	30	-	1	1
Vigilance	4	4	-	4	-	4	-	-	1
Water Resources	18	13	-	18	5	18	-	-	2
Women & Child Development	7	4	-	7	3	7	-	-	1
TOTAL	838	781	4	781	85	781	10	2	35

Statistical Information of Unstarred Questions

Departments	Questions Received	Consolidated	Notices Admitted as Unstarred Questions	Replied Orally	Notices laid on the Table	Postponed to next session	Deleted	Transferred
Archives and archeology	13	-	13	-	13	-	-	1
Art & Culture	31	-	31	-	31	-	-	1
Agriculture	49	-	49	-	49	-	-	3
Administrative Reforms	7	-	7	-	7	-	-	1
Animal Husbandry & Veterinary Services	26	-	26	-	26	-	-	1
Airport	25	1	25	-	25	-	-	1
Civil Supplies	25	-	25	-	25	3	-	2
Co-operation	18	-	18	-	18	-	-	1
Craftsmen Training	13	-	13	-	13	-	-	-
Education	91	-	91	-	91	2	-	-
Environment	50	-	50	-	50	-	-	3
Election	4	-	4	-	4	-	-	1
Factories & Boilers	3	-	3	-	3	-	-	1
Finance	64	-	64	-	64	-	3	4
Fisheries	15	-	15	-	15	-	-	-
Forests	25	-	25	-	25	-	-	-
General Administration	44	1	44	-	44	1	-	7
Health	138	-	138	-	138	-	-	1
Home	67	-	67	-	67	1	-	5
Housing Board	11	-	11	-	11	-	-	1
Industries	52	-	52	-	52	-	-	4
Information and Publicity	12	-	12	-	12	1	-	1
Information and Technology	35	-	35	-	35	-	1	2
Labour and Employment	17	-	17	-	17	-	1	2
Law, Judiciary & Legislative Affairs	20	-	20	-	20	-	-	4

Legal Metrology	5	-	5	-	5	-	-	
Mines & Geology	48	-	48	-	48	1	-	2
Museum	5	-	5	-	5	-	-	2
Non-Conventional Sources of Energy	12	-	12	-	12	-	-	1
N.R.I Affairs	13	-	13	-	13	-	-	2
Official Language	4	-	4	-	4	-	-	
Panchayati Raj	55	-	55	-	55	-	-	1
Personnel	31	1	31	-	31	-	-	5
Power	53	-	53	-	53	-	-	
Public Works Department	58	-	58	-	58	-	1	2
Provedoria	3	-	3	-	3	-	-	
Public Grievances	2	-	2	-	2	-	-	1
Planning and Statistics	15	-	15	-	15	-	-	3
Ports	16	-	16	-	16	-	-	-
Printing & Stationery	4	-	4	-	4	-	-	1
River Navigation	10	-	10	-	10	-	-	
Revenue	98	-	98	-	98	1	1	9
Urban Development	42	-	42	-	42	-	-	5
R.D.A.	20	-	20	-	20	-	-	
Social Welfare	34	-	34	-	34	-	-	1
Science & Technology	3	-	3	-	3	-	-	
Sports & Youth Affairs	44	-	44	-	44	1	-	1
Tourism	141	-	141	-	141	-	-	5
Transport	53	-	53	-	53	-	-	
Tribal Welfare	13	-	13	-	13	-	-	1
Town & Country Planning	32	-	32	-	32	-	-	-
Vigilance	8	-	8	-	8	-	-	-
Water Resources	34	-	34	-	34	-	-	5
Women and Child Development	33	-	33	-	33	-	-	4
TOTAL	1093	3	1,093	-	1093	11	4	97

STATEMENT - II

1. LEGISLATIVE BUSINESS TRANSACTED BY THE HOUSE

I. BILLS ASSENTED

The Assent of the Hon. Governor of Goa to the following 4 Bills passed by the Seventh Legislative Assembly were reported by the Secretary, Legislature, on the 18th July, 2017:

1. The Goa University (Amendment) Bill, 2017.
2. The Goa Goods and Services Tax Bill, 2017.
3. The Goa (Allotment of Plots to Certain Displaced Persons) (Amendment) Bill, 2017.
4. The Goa Motor Vehicles Tax (Amendment) Bill, 2017.

(II) Government Bills

Sl. No.	Title of the Bill	Name of the Minister who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill	Date of Consideration and Passing of the Bill
1.	The Goa Panchayat Raj (Amendment) Bill, 2017	Shri Mauvin Godinho, the Hon. Minister for Panchayats	20.7.2017	24.7.2017
2.	The Goa Lokayukta (Amendment) Bill, 2017	Shri Manohar Parrikar, the Hon. Chief Minister	24.7.2017	27.7.2017
3.	The Goa Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Bill, 2017	Shri Manohar Parrikar, the Hon. Chief Minister	25.7.2017	1.8.2017
4.	The Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2017	Shri Francis D'Souza, the Hon. Minister for Law	25.7.2017	27.7.2017

5.	The Goa Agricultural Tenancy (Amendment) Bill, 2017	Shri Rohan Khaunte, the Hon.Minister for Revenue	28.7.2017	2.8.2017
6.	The Goa Compensation to the Project Affected Persons and Vesting of Land in the Government Bill, 2017	Shri Rohan Khaunte, the Hon.Minister for Revenue	2.8.2017	(i) At the stage of the passing of the Bill, the Bill was put to the vote of the House. (ii) Division was sought for. In favour: 20 Against: 16 (iii) Thereafter- The Goa Compensation to the Project Affected Persons and Vesting of Land in the Government Bill, 2017, considered and passed on the 7 th August, 2017.
7.	The Goa Value Added Tax (Tenth Amendment) Bill, 2017	Shri Manohar Parrikar, the Hon. Chief Minister	3.8.2017	7.8.2017
8.	The Goa Appropriation Acts (Repeal) Bill, 2017	Shri Manohar Parrikar, the Hon.Chief Minister	3.8.2017	7.8.2017
9.	The Goa Excise Duty (Amendment) Bill, 2017	Shri Manohar Parrikar, the Hon.Chief Minister	3.8.2017	7.8.2017
10.	The Goa Requisition and Acquisition of Property Bill, 2017	Shri Rohan Khaunte, the Hon. Minister for Revenue	3.8.2017	The Bill was referred to Select Committee on the 7 th August, 2017.
11.	The Goa Protection of Interests of Depositors (In Financial Establishments) (Amendment) Bill, 2017	Shri Manohar Parrikar, the Hon. Chief Minister	3.8.2017	7.8.2017

12.	The Goa Preservation of Trees (Amendment) Bill, 2017.	Shri Manohar Parrikar, the Hon. Chief Minister	4.8.2017	7.8.2017
13.	The Goa Information Technology Development (Amendment) Bill, 2017	Shri Rohan Khaunte, the Hon. Minister for Information Technology	4.8.2017	7.8.2017
14.	The Goa Highways (Amendment) Bill, 2017	Shri Ramkrishna Dhavalikar, the Hon.Minister for P.W.D.	4.8.2017	7.8.2017
15.	The Goa Appropriation (No.2) Bill,2017 (Relating to the Budget for the year 2017-2018)	Shri Manohar Parrikar, the Hon. Chief Minister	7.8.2017	7.8.2017
16.	The Goa Appropriation (No.3) Bill, 2017(Relating to the Supplementary Demands for Grants for the year 2017-2018(First Batch)	Shri Manohar Parrikar, the Hon. Chief Minister	7.8.2017	7.8.2017
17.	The Goa Town and Country Planning (Amendment) Bill, 2017.	Shri Vijai Sardesai, the Hon. Minister for Town and Country Planning	7.8.2017	7.8.2017
